



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,2nd September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019,(RELATING TO DIVISION
BENCH - I) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	PIL/44/2019	SHAMSUDDIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	L R MAJUMDAR MR. I HUSSAIN MR. A Z AHMED	GA, ASSAM
2	WP(C)/5891/2019	JANNAT ALI BHUYAN Versus THE STATE OF ASSAM AND 12 ORS	MR. A ROSHID MR. T H HAZARIKA MR. S DEKA MR. M CHETIA MR. K ISLAM	GA, ASSAM
3	WP(C)/6294/2019	POOJA MAZUMDAR Versus THE UNION OF INDIA AND 3 ORS.	MR. S BANIK MR. A R TAHBILDAR MS. R M SARMAH A N HUSSAIN	ASSTT.S.G.I.
ORDER (STAY VACATING)				
4	I.A.(Civil)/3951/2018 FIXED in WP(C)/5710/2018	SMT. BILOMI BATHARI Versus SMT. JUNMONI BATHARI AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR R KALITA MS. S NEWAR MS. M K BROWN	GA, ASSAM SC, AG MR. P MAHANTA
	WITH WP(C)/5710/2018	SMTI. JUNMONI BATHARI Versus THE STATE OF ASSAM AND 5 ORS.	MR D J DAS MR. P MAHANTA MR. R B GOHAIN	MR. B D KONWAR (R6) GA, ASSAM SC, AG MRS J M KONWAR (R6) MR. R KALITA (R6) MS. S NEWAR (R6) MS. M K BROWN (R6) MR. G BORDOLOI (GA, ASSAM, R-1,2,4,5) MR. C BARUAH (SC, AG, R- 3)
ADMISSION				
5	PIL/62/2018	AVINASH BARO AND 3 ORS. Versus THE UNION OF INDIA AND 8 ORS	DR. A SARAF MR. A GOYAL	MR B CHOUDHURY (R9) MR. A SARMA (R9) R SARMAH (R8) MR. K KALITA (R9) MR. S CHOWDHURY (R9) ASSTT.S.G.I.

6	WA/308/2018	MIZANUR RAHMAN Versus THE UNION OF INDIA AND 4 ORS	MR I U CHOUDHURY MR D DAS MR. A AHMED	ASSTT.S.G.I.
	WITH I.A.(Civil)/1768/2019 in WA/308/2018	THE UNION OF INDIA AND 4 ORS Versus MIZANUR RAHMAN	MR. S C KEYAL	MR D DAS MR. A AHMED
7	WA/197/2019 WITH WP(C) 564/19, FIXED	THE STATE OF ASSAM Versus SRI GAJINDRA KUMAR RAY AND 2 ORS	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH	MR C BARUAH (R-1)
8	WA/209/2019 WITH WP(C) 5637/15(D/O)	MOIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	GA, ASSAM
9	WA/216/2019 FIXED	SURABHI BHATTACHARYYA Versus THE STATE OF ASSAM AND 20 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL	SC, HEALTH
	WITH I.A.(Civil)/2811/2019 in WA/216/2019	SURABHI BHATTACHARYYA Versus THE STATE OF ASSAM AND 20 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL	SC, HEALTH
10	WA/222/2019	STATE PROJECT DIRECTOR, ASSAM RURAL INFRASTRUCTURE AND AGRICULTURAL SERVICE SOCIETY Versus M/S GLOBAL AGRI SYSTEM PVT. LTD. AND ANR	MR. K N CHOUDHURY MR. J PATOWARY	
11	WA/224/2019 CAVT. NO.0729/2019	SHRI TAKAP LAMRAH Versus SHRI CHELLO SANJAY AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MR. S P UPADHYAYA GA, AP FOR CAVEATOR
12	WA/229/2019	TAPI RINA AND 4 ORS. Versus THE STATE OF ARUNACHAL PRADESH AND 29 ORS.	MS ARSANA HUSSAIN MS. N AHMED	GA, AP
13	WP(C)/3110/2019 FIXED	JAYNAL ABDIN AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
ORDERS				
14	WA/400/2015	RAI MOHAN CHAKMA and 122 ORS Versus THE STATE OF ARUNACHAL PRADESH and 8 ORS	MR. M. TUNAR MR. M. TUNAR MR. M. TUNAR MR. R MAZUMDAR MR U DEKA MR. C MODI MR.P KATAKEY MR.M CHALIHA	MR G ALAM(R- 6 - 9) MR.H ROHMAN(R- 6 - 9) MR.D NAGR- 6 - 9 GA, ARUNACHAL
15	PIL/45/2017	PITOR BASUMATARY and 6 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA MS.I KEITZAR MR.A I KATHAR	GA, ASSAM ASSTT.S.G.I.
16	PIL(Suo Moto)/3/2018	XXXX Versus IN RE- THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR SC, GHC	MR. A K BHATTACHARYYA MR. M Z AHMED MR. M Z AHMED GA,ASSAM MR. B D GOSWAMI (R-11) MR. A M DUTTA MR. S DUTTA

17	PIL/74/2018 FIXED	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	GA, ASSAM MR. D P BORAH SC- HEALTH AND FAMILY WELFARE DEPTT. MS. D BORAH, SC-HEALTH AND FAMILY WELFARE DEPTT. ASSTT.S.G.I.
18	I.A.(Civil)/3879/2018 in WA/320/2018	THE STATE OF ASSAM AND 5 ORS Versus KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEF CO- ORDINATION COMMITTEE AND 19 ORS	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MR P NAYAK SC, REVENUE SC, FINANCE	MS. B BHUYAN (R-20) MR. A K HUSSAIN (R1- R19), SC BTC MR. B HUSSAIN (R1-R19) MR A HAQUE (R1-R19)
	WITH WA/320/2018	THE STATE OF ASSAM AND 5 ORS Versus KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEF CO- ORDINATION COMMITTEE AND 19 ORS	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MR P NAYAK SR. ADDL A.G. ASSAM SC, FINANCE SC, REVENUE	MR. A K HUSSAIN (R1-R19) MR. B HUSSAIN (R1-R19) MR A HAQUE (R1-R19)
	WITH I.A.(Civil)/3880/2018 in WA/320/2018	THE STATE OF ASSAM AND 5 ORS Versus KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEF CO- ORDINATION COMMITTEE AND 19 ORS	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MR P NAYAK SC, REVENUE SC, FINANCE	
19	I.A.(Civil)/4313/2018 in WA/14406/2018	THE SECRETARY TO THE GOVERNMENT OF INDIA AND ANR Versus MR. K. LALREMTLUANGA AND 3 ORS	MR. S C KEYAL	
	WITH WA/14406/2018 (Filing Number)	THE SECRETARY TO THE GOVERNMENT OF INDIA AND ANR Versus MR. K. LALREMTLUANGA AND 3 ORS		
20	I.A.(Civil)/1103/2019 in WA/11305/2018	MD. AMIR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. M MAHANTA	SC, SEC. EDU. MR. A K PURKAYASTHA MR. M MAHANTA (R-1 TO 3) MR. S K DAS MR. S SHARMA MS M BHUYAN
	WITH WA/11305/2018 (Filing Number)	AMIR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS		
21	I.A.(Civil)/1752/2019 in WA/5537/2019	SRI ANKUR JYOTI CHETIA AND 2 ORS. Versus OIL INDIA LIMITED AND 7 ORS	MR. K N CHOUDHURY MS. R DEKA MISS. R R KAKATI	S N SARMA (R1-R4) MR. M HUSSAIN (R1-R4) MR. K KALITA (R1-R4) SC, OIL
	WITH WA/5537/2019 (Filing Number)	SRI ANKUR JYOTI CHETIA AND 2 ORS Versus OIL INDIA LIMITED AND 7 ORS		
22	I.A.(Civil)/2779/2019 in WA/11561/2019	HANIFA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER MR. A MALIK	GA, ASSAM
	WITH WA/11561/2019 (Filing Number)	HANIFA KHATUN Versus THE STATE OF ASSAM AND 5 ORS		
	WITH I.A.(Civil)/2778/2019	SMT. HANIFA KHATUN Versus THE STATE OF ASSAM AND 5 ORS.	MR. K A MAZUMDER MR. A MALIK	GA, ASSAM

23	I.A.(Civil)/2784/2019 in Mat.App./4687/2019	SRI RAJIV KAKATI Versus SMTI. PALLABI DEKA	MR. A K JAIN MR. M KALITA MR. H GOSWAMI	
	WITH Mat.App./4687/2019 (Filing Number)	SRI RAJIV KAKATI Versus SMTI. PALLABI DEKA		
24	I.A.(Civil)/2845/2019 in WA/3608/2019	APEEJAY TEA LTD. AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. M NATH MR. A BHATTACHARJEE	SC, CENTRAL EXCISE ASSTT.S.G.I.
	WITH WA/3608/2019 (Filing Number)	APEEJAY TEA LTD AND ANR Versus UNION OF INDIA AND 3 ORS		
HEARING				
25	PIL/47/2012 FIXED	TAYO LAHA Versus THE STATE OF ARUNACHAL PRADESH AND ORS	H GUPTA MR.P MEDHI MR. K POSI T ULI	GA, AP(R-1-28)
	WITH MC/2561/2013 in PIL/47/2012	THE STATE OF ARUNACHAL PRADESH Versus TAYO LAHA	GA, AP	H GUPTA MR.P MEDHI T ULI
	WITH MC/3051/2014 in PIL/47/2012	TAYO LAHA Versus THE STATE OF ARUNACHAL PRADESH AND ORS	H GUPTA MR.P MEDHI T ULI	GA, AP
26	Cont.Cas(C)/641/2014	TAYO LAHA Versus RAMESH NEGI and 2 ORS.	MR.H GUPTA MR.K POSI	MR.S K DEORI(R-1TO3) MRJ PAYENG(R-1TO3) MR A APANGR-1TO3

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LEAVE NOTE OF ADVOCATES FOR 02/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MRS A BUJARBARUAH	02-09-2019	To	02-09-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 3

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL
BENCH - II) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/491/2019	ARABINDA KUMAR SARMA AND 23 ORS. Versus MONIMALA PHUKAN BORTHAKUR AND 2 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. S NEWAR MS. M K BROWN	
2	WP(C)/5619/2019 FIXED	MONISHA DAS Versus THE STATE OF ASSAM AND 3 ORS	DR. B U AHMED MR K UDDIN MR. A K AZAD	SC, ELEM. EDU AG, ASSAM
3	WP(C)/5973/2019 FIXED	MANIK DEB NATH AND 53 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MS. G GOSWAMI	SC, ELEM. EDU SC, N C T E SC, FINANCE SC, BTC
4	WP(C)/5977/2019 FIXED	ABDUS SAMAD Versus THE STATE OF ASSAM AND 8 ORS.	MR. K R PATGIRI MRS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
5	WP(C)/6266/2019	SWAPNA PATAR SWARGIARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. B SARMAH MS P BASUMATARY	SC, ELEM. EDU SC, FOREST
6	WP(C)/6267/2019	BEAUTY MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. N NATH MR. D THAKUR MR. A J SAIKIA MS. D DEKA	SC, SEC. EDU. SC, DIMA HASAO SC, U G C
7	WP(C)/6283/2019	KURPAN ALI AND 5 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K DEVI MS R BARUAH	SC, EDU SC, FINANCE
8	WP(C)/6285/2019	CHANDRA SHEKHAR UPADHYAYA Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR. A BHATTACHARYA MR. A BARUAH MR D MAHANTA MR T GOGOI	SC, HIGHER EDU SC, APSC SC, U G C
9	WP(C)/6296/2019	MOTIAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY	SC. EDU.
10	WP(C)/6298/2019	SADIK MD. REFAUL TAHSIN Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, ELEM. EDU

11	WP(C)/6319/2019	ANOWARA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, SEC. EDU.
12	WP(C)/6322/2019	LAKSHMI KANTA BHARALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM
13	WP(C)/6331/2019	DIMBESWAR DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS R P BARUAH	SC, SEC. EDU.
14	WP(C)/6335/2019	DIGANTA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. T CHUTIA	SC, ELEM. EDU GA, ASSAM
15	WP(C)/6338/2019	MAHESWAR DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	SC, SEC. EDU.
16	WP(C)/6341/2019	RAFIQUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MRS A BUJARBARUAH	SC, ELEM. EDU SC, BTC
<u>ORDER (STAY VACATING)</u>				
17	I.A.(Civil)/2628/2019 FIXED in WP(C)/4682/2019 WITH WP(C)/4682/2019	ARATI RANI DAS Versus JHUMA NATH AND 5 ORS JHUMA NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. A DEKA	SC, ELEM. EDU MR. A DEKA SC, ELEM. EDU MR. R P KAKOTI SR. ADV. (FOR CAVEATOR, R-6) MR. A K DUTTA (FOR CAVEATOR, R-6) MR. B PURKAYASTHA (FOR CAVEATOR, R-6)
18	I.A.(Civil)/2867/2019 B/O in WP(C)/7835/2018 WITH WP(C)/7835/2018	HUSSAIN AHMED MAZUMDAR Versus MD. AMINUJ ZAMAN BARBHUIYA AND 9 ORS AMINUJ ZAMAN BARBHUIYA AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR F U BARBHUIYA MR. N DHAR MR. T U LASKAR	SC, SEC. EDU. MR. N DHAR MR. T U LASKAR MR F U BARBHUIYA (R-7) SC, EDU
<u>ADMISSION</u>				
19	WP(C)/2516/2014 FIXED	MD. JULHASH UDDIN AHMED Versus THE STATE OF ASSAM AND 11 ORS	MR.S BANIK MR.S K ROY	GA, ASSAM SC, SSA SC, BTC SC, EDU
20	WP(C)/3771/2015 B/O	CHANDRA KANTA NATH and 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR.D A KAIYUM MR.A AHMED	MR. B GOGOI (SC, FINANCE DEPT., R-7) MR N SARMA (SC, EDUCATION DEPT.) SC, K A A C
21	WP(C)/6275/2015 FIXED, CAVT 360/15(D/O)	MD. FAZAR ALI Versus THE STATE OF ASSAM and 5 ORS	MRJ C BORAH	MR. M KHANR-5and6 MRJ RAHMAN(R-5&6) SC, ELEMENTARY EDUCATION
22	WP(C)/3721/2015 CAVT. NO. 360/2015	MD. FAZAR ALI Versus THE STATE OF ASSAM AND 6 ORS	MR J C BORAH	MR. M KHAN(R-7) MR. K R PATGIRI (R7) MR J RAHMAN SC, ELEMENTARY EDUCATION MRS. C DAS (R7) FOR CAVEATOR
23	WP(C)/7910/2015	BODRUL @ BADRUL HOQUE LASKAR and 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.M DUTTA MR.P NAYAK MR.A DEKA	SC, ELEMENTARY EDUCATION SC, FINANCE

24	WP(C)/820/2016 B/O	GHANASHYAM SUBEDI and 2 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.K SARMA MR.D DAS MR.K CHOUDHURY MS.K M SARMA MR.R RAHMAN	SC, SECONDARY EDUCATION SC, BTC
25	WP(C)/2129/2017 B/O	ARUN KUMAR DEV NATH Versus THE STATE OF ASSAM and 5 ORS.	MR.M K NEOG MR.S K SINGHA MR.M G SINGH MR.M K DUTTA	SC, ELEMENTARY EDUCATION SC, FINANCE
26	WP(C)/2558/2017 B/O	KHUDEJA KHATUN CHOUDHURY Versus THE STATE OF ASSAM and 6 ORS.	MS.L WAZEEDA MRA PAUL MR.K MIRA	GA, ASSAM MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
27	WP(C)/4029/2017	KARUNAMAY BHATTACHARYYA Versus THE STATE OF ASSAM and 3 ORS.	MR.R BORAH MR.L GOGOI	SC, SECONDARY EDUCATION SC, FINANCE
28	WP(C)/4710/2017 B/O	ROMEN KUMAR BHARALI and 2 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR.S K DAS MR R KARIM	MR.J P KACHARI(R- 6,7&8) SC, SECONDARY EDUCATION MR.L K BORAH R- 6,7and8 MR.J PAWE(R-5)
29	WP(C)/5830/2017 B/O	DR. SHYAMANTA CHAKRABORTY Versus UNIVERSITY GRANT COMMISSION and 6 ORS.	MR.A C BORBORA MRS.R BORBORA MR.N SAIKIA MR.M SMITH	MR.R THAKURIA(R-7) SC, HIGHER EDUCATION MR.L P SHARMA(R-7) SC, G U SC, U G C ASSTT.S.G.I.
30	WP(C)/6987/2017 FIXED	JANASHIMALU HIGH SCHOOL and 9 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.A M DUTTA MR.P SARMA	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE
31	WP(C)/376/2018 FIXED	GIRIN PHUKAN Versus THE STATE OF ASSAM	MR. D BARUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	SC, HIGHER EDU MR. T R GOGOI, R 4 AND 5 SC, DIB. UNIVERSITY
32	WP(C)/781/2018 FIXED	AMUDUL HOQUE LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. MR. D A KAIYUM MR. JUNM LASKAR MR. JUNM LASKAR MR. A M BARBHUIYA MS. A AHMED MS. M MEDHI MS. A AHMED
	WITH I.A.(Civil)/2670/2018 in WP(C)/781/2018	MD. MANJUR AHMED LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA MS. M MEDHI MS. A AHMED	SC, ELEM. EDU MR. A K DEKA MR. S SUTRADHAR MR B PURKHYASTHA
33	WP(C)/2210/2018 FIXED	MADHAB SAHA Versus THE ASSAM PUBLIC SERVICE COMMISSION AND 4 ORS.	MR. M U MAHMUD MR S HOQUE MR S ISLAM MR. M ALI MR P K DAS	SC, SEC. EDU. SC, APSC
34	WP(C)/3032/2018 B/O	BULLUT ANCHALIK JATIYA VIDYALAYA AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR H DAS MR. B C DEKA MS. U HAZARIKA	SC, SEC. EDU. MR A R BHUYAN(R4,5 AND 6) MR. M A I HUSSAIN(R4, 5 AND 6) MR. S H ZAMAN(R4,5 AND 6) MR. F HAQUE(R4,5 AND 6)
35	WP(C)/3744/2018	CHANCHALA PAUL Versus THE STATE OF ASSAM AND 4 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MR. M SAHEWALLA	MR T RAJBONGSHI (R5) MR. B P SINHA (R5) SC, EDU

36	WP(C)/5461/2018 B/O	ANIL BARUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. B SAHARIA MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	SC, ELEM. EDU
37	WP(C)/7580/2018 B/O	MS. SORUJANI RAJKHOWA @ SARUJANI RAJKHOWA Versus THE STATE OF ASSAM AND 4 ORS.	MR S CHAKRABORTY MR. B K BHAGAWATI MR. L Deka MR. R SARKAR	SC, ELEM. EDU SC, FINANCE
38	WP(C)/8668/2018 FIXED	PRADIP BRAHMA Versus THE STATE OF ASSAM AND 8 ORS	MS. D GHOSH MR. M ISLAM MS. M BARMAN	MR. M MAHANTA (R7-R9) MR. P K MUNIR (R7-R9) SC, FINANCE SC, BTC SC, EDU
39	WP(C)/2727/2019 FIXED	DIPIKA CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MR. MD S HOQUE MR. M DEKA	GA, ASSAM SC, EDU
40	I.A.(Civil)/2848/2019 B/O in WP(C)/7359/2017 WITH WP(C)/7359/2017	JANARDAN SARMA AND 68 ORS Versus THE STATE OF ASSAM AND 3 ORS SACHINDRA DEKA and 117 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. B BARMAN MR.D K SAIKIA MRS.B DAS MR. P K DAS MRS.S BORA	SC, ELEM. EDU SC, ELEMENTARY EDUCATION
41	WITH WP(C)/6971/2017	SUSANTA PAUL and 34 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. K N CHOUDHURY (P1- P34) MR.D K SAIKIA MS. R DEKA (P1-P34) MR. P K DAS MR. D J DAS (P1-P34) MRS.S BORA	SC, ELEMENTARY EDUCATION
42	WP(C)/3524/2019 B/O	TAJ UDDIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS SUSHMITA SENGUPTA	SC, ELEM. EDU MR. A DEKA
43	WP(C)/4824/2019 FIXED	DULAL CHANDRA ROY Versus ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. P N GOSWAMI SC, AAU
44	WP(C)/5148/2019 FIXED	NABAMALLIKA BORA Versus THE STATE OF ASSAM AND 5 ORS.	MR. R SARMA MS. S D SAIKIA MS B DEVI	SC, HIGHER EDU
<u>ORDERS</u>				
45	WP(C)/5427/2014	PHONI BORA Versus THE STATE OF ASSAM AND 2 ORS	MR.K K MAHANTA MR.K SINGHA MR.K M MAHANTA MRS. P BARUAH	SC, EDU
46	WP(C)/6238/2015 FIXED	SATYAJIT DAS and 13 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR.H K DAS	SC, AG SC. EDU.
47	Cont.Cas(C)/466/2016 FIXED	BIBEKANANDA TALUKDAR Versus R.C. JAIN, IAS and 2 ORS	MR.S K SINGH MR.M K NEOG MR.B KUMAR	MR.D SAIKIA(R- 1&2) MR.A DEKAR- 1and2
48	WP(C)/6113/2016 B/O	RAJEN DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR.M K NEOG MR.S K SINGHA MR.M K DUTTA	SC, ELEMENTARY EDUCATION SC, FINANCE
49	Cont.Cas(C)/355/2017 WP(C) 6794/2013(D/O), FIXED	MAINA KUMAR DAS Versus PREETAM SAIKIA and ANR.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.U SARMA MS.P BORGHAIN	MR.D SAIKIA (Sr.Adv.)(R-1) MR.N SARMA(R-1) MS.K DAS(R-1) MS.R BORAH R-1
50	WP(C)/3791/2017 B/O	PLABITA DAS Versus THE STATE OF ASSAM and 13 ORS.	MR.N DUTTA MR.M U MAHMUD MS.J HAZARIKA MR.P MAHANTA MR.R B GOHAIN MR.A PHUKAN	MR.U K NAIR(Sr.Adv.)(R- 3&10) SC, HIGHER EDUCATION MS.N SHYAMAL(R- 3&10) MS.P BORGHAIN(R- 3&10)

51	WP(C)/4836/2017 FIXED	ARUN MONDAL Versus THE STATE OF ASSAM and 6 ORS.	MR.J A AHMED MR.R SARMA	MR.M RAHMAN(R-7) MS. A AHMED(R-7) SC, ELEMENTARY EDUCATION MR.A RAHMAN(R-7)
52	WP(C)/7878/2017	NAREN CH. BORO Versus THE STATE OF ASSAM and 6 ORS.	MRS A BUJARBARUAH MS.A BARUAH	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE SC, BTADC
53	Cont.Cas(C)/128/2018 FIXED	TILAK CHANDREA KALITA Versus PRITAM SAIKIA AND 3 ORS.	MR. P MAHANTA MS. D BORGHAIN MS. P SAHARIA	MR. D SAIKIA (R2) MR. U K NAIR (R4) MR. A CHETRY (R4) MR. N SARMA (R2 & 3) MS. N PHUKAN (R2 & 3)
54	I.A.(Civil)/3699/2018 FIXED in WP(C)/3062/2014	DIPHU GOVT. COLLEGE STUDENTS UNION SOCIETY AND ANR Versus DR. NIRAB KUMAR SARMAH AND 7 ORS.	MR. B P BORAH MR P J DUTTA	MR. M CHOUDHURY SC, EDU SC, K A A C
	WITH WP(C)/3062/2014	DR SRI NIRAB KUMAR SARMAH Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV A M BUZARBARUAH MR A KALITA M CHOUDHURY MR. M MAHANTA A GOGOI MR. P K MUNIR I F ALI	K DUTTA J CHUTIA SC, K A A C SC, EDU
	WITH MC/2565/2014 in WP(C)/3062/2014	KARBI ANGLONG AUTONOMOUS COUNCIL, DIPHU and ANR. Versus DR. NIRAB KUMAR SARMAH	A GOGOI MR I F ALI M CHOUDHURY	K DUTTA MR J CHUTIA SC, K A A C SC, EDU
55	WP(C)/4321/2018 FIXED	SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MR. M AHMED MS J H CHOUDHURY MR K BHUYAN MR. M R Z CHOUDHURY MD. H BHUYAN	SC, SEC. EDU. GA, ASSAM
56	WP(C)/8235/2018 FIXED	PRADIP KUMAR PAUL Versus THE CENTRAL BOARD OF SECONDARY EDUCATION AND 3 ORS.	MR. B C PATHAK MR. B PATHAK MR H K GOGOI MR. R THADANI MS J DEKA	
57	WP(C)/8248/2018 FIXED	PRADIP BORAH Versus THE STATE OF ASSAM AND 8 ORS.	MS. T SOM MR H DAS MR. P TELI	SC, ELEM. EDU SC, ELEM. EDU SC, FINANCE DEPTT.
58	WP(C)/6049/2018	DIGANTA BISWAS Versus THE STATE OF ASSAM AND 8 ORS.	MS B CHAUDHURY MR S K SARKAR MS. S DAS	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE DEPTT.
59	Review.Pet./96/2019 FIXED	BODOLAND TERRITORIAL COUNCIL AND ANR Versus SRI PRADIP KUMAR BASUMATARY AND 6 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MR A TALUKDAR	MR. S BISWAS MR. A BORO
	WITH Cont.Cas(C)/263/2019	PRADIP KUMAR BASUMATARY AND 6 ORS. Versus BIREN CH. PHUKAN, IAS	MR. S BISWAS MR. A BORO	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MR T TASHI MS. Y S PHOM
61	Cont.Cas(C)/144/2019	KRISHNA RAM DEKA Versus PREETOM SAIKIA AND 2 ORS.	MS U DAS MR. S K DEKA	MR. S P BHATTACHARJEE MR. P N GOSWAMI (R2, R3) MR. R R Gogoi (R2, R3) MS. N M SARMA

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LEAVE NOTE OF ADVOCATES FOR 02/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MRS A BUJARBARUAH	02-09-2019	To	02-09-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,2nd September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE UJJAL BHUYAN

COURT NO: 4

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL
BENCH - III) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/487/2019	HEAD CONSTABLE/GD NO. 821200036 LAKSHESWAR BARMAN Versus RAJESH RANJAN, IPS AND 2 ORS.	MR. N K KALITA MR D DEKA	
2	Cont.Cas(C)/488/2019	DEBENDRA DAS Versus RAJENDRA P. DAS AND 2 ORS.	MR H TALUKDAR MS D DAS MR. R SARMA	
3	Cont.Cas(C)/489/2019	CHANDBI BEGUM MAZUMDER @ CHANABI BEGUM Versus BORSING RONGPI AND ANR.	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	
4	Cont.Cas(C)/490/2019	SAJIDA AHMED Versus ASHUTOSH AGNIHOTRI, I.A.S. AND 7 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	
5	Cont.Cas(C)/492/2019	JAMAL AHMED BARBHUIYA Versus ABDUL RAUF AND ANR	MR. S ROY MR. M H LASKAR	
6	WP(C)/5512/2019 FIXED	NARAHARI OJHA Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 4 ORS	MS V B GOHAIN MRS. M TALUKDAR MS. D SHARMA	SC, APDCL
7	WP(C)/6264/2019	HEM CHANDRA DAS Versus GOVT. OF ASSAM AND 2 ORS.	MR H DAS MR. B C DEKA	SC, FINANCE
8	WP(C)/6265/2019	CHANDRA KANTA BORDOLOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	GA, ASSAM
9	WP(C)/6274/2019	KRISHNA KANTA BORO AND ANR. Versus THE STATE OF ASSAM AND 24 ORS.	MR. B SAHARIA MR. A M BARBHUIYA	MR. Y DOLOI SC, TRANSPORT
10	WP(C)/6276/2019	PRATAP CHANDRA DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN	GA, ASSAM SC, AG SC, GHC SC, FINANCE
11	WP(C)/6287/2019	PARAG KUMAR NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. M P SARMA MS. N SHYAMAL	GA, ASSAM

12	WP(C)/6288/2019	SHIBANI KAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM
13	WP(C)/6304/2019	GOBINDA DAS Versus THE STATE OF ASSAM AND 3 ORS.	DR. B U AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM
14	WP(C)/6307/2019	GOPAL CHANDRA DAS Versus THE ASSAM GRAMIN VIKASH BANK AND ANR.	MR. A SARMA MR E SHITIRI MR A DAS	
15	WP(C)/6318/2019	ZIAUDDIN MUNWARUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MRS. K DEVI MR J RAHMAN	GA, ASSAM
16	WP(C)/6327/2019	BINA BALA ROY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM
17	WP(C)/6330/2019	CACHAR PAPER MILL OFFICERS AND SUPERVISORS ASSOCIATION AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MS P CHOUDHURY	ASSTT.S.G.I.
18	WP(C)/6336/2019	PRAFULLA BASUMATARY AND 4 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS	MR. B K DAS	SC, APDCL
19	WP(C)/6337/2019	BAIJANTI DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K SINGHA MR. M K NEOG MR. B KUMAR	SC, AG SC, AGRI. DEPARTMENT
20	WP(C)/6345/2019	MOZAHARUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. M P SARMA MS. N SHYAMAL	GA, ASSAM
<u>ORDER (STAY VACATING)</u>				
21	I.A.(Civil)/2645/2019 in WP(C)/6612/2017	BHARAT BORUAH Versus THE STATE OF ASSAM and 5 ORS.	MR J PAYENG	SC, WATER RESOURCE
	WITH WP(C)/6612/2017	BHARAT BORUAH Versus THE STATE OF ASSAM and 5 ORS.	MRJ PAYENG	MR. B GOSWAMI (SC,WATER RESOURCE DEPT.) MR. U J SAIKIA (R3) MR. A GOHAIN (R3)
<u>ADMISSION</u>				
22	WP(C)/3278/2019 [AS FIRST ITEM], FIXED	ROFI UZ ZAMAN AND 35 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS	SC, HEALTH
23	WP(C)/3589/2017 CAVT. NO. 442/17	DR. MRS. LUKIMA SAIKIA Versus THE STATE OF ASSAM and 6 ORS.	MS.S BHUYAN MR.R KALITA	MR.C BARUAH(SC, APSC) MR.P K GOSWAMI GA, ASSAM MR.B HUSSAIN MS.A VERMA(SC, HEALTH) MR.P D NAIR MR G ALAM MR. A CHAMUAH (R7) FOR CAVEATOR MS.A BARMAN
24	WP(C)/4561/2017 B/O	ANJUARA BEGUM Versus THE STATE OF ASSAM and 5 ORS.	MR.M MAHANTA MR.M CHOUDHURY MR.V A CHOWDHURY	GA, ASSAM MR.B K SHARM(R-6) MRS.T BARMANR-6
25	WP(C)/5755/2017 FIXED	UDOJ KUMAR BARUAH Versus THE STATE OF ASSAM and 3 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. P BORGHAIN	GA, ASSAM SC, AG SC, FINANCE
26	WP(C)/6329/2017 [AT 3:00 P.M.], FIXED, BY SLIP	RATUL NATH and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MR.S J SARMA MS.B TALUKDAR MR.G G GOGOI	SC, FINANCE SC, HEALTH

27	WITH WP(C)/4965/2016	CHANDAN BORGOHAIN and 57 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.B K MAHAJAN MR.N HAQUE MR.M HUSSAIN MR.S R BARBHUIYA MR.A CHOUDHURY	SC, HEALTH
28	WITH WP(C)/1895/2017	TAPAN KALITA and 3 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.H K SARMA MS.T SOM MS.S KALITA MR.H DAS MS.R BORGOHAIN	SC, HEALTH & F W(R-1-5)
29	WITH WP(C)/1931/2017	SUBAL KALITA and 2 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.M K SARMA MS.T SOM MS.S KALITA MR.H DAS	MR. D P BORAH (SC, HEALTH DEPT.) SC, HEALTH & F W(R- 1-5)
30	WITH WP(C)/2210/2017	TAPAN DAS and 4 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.I HUSSAIN MR.N H BARBHUIYA	SC, HEALTH
31	WITH WP(C)/2542/2017	BIMAL CH. SARMA and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.I HUSSAIN MR.N H BARBHUIYA	GA, ASSAM SC, HEALTH
32	WITH WP(C)/2824/2017	MINTU BARUAH and ANR Versus THE STATE OF ASSAM and 3 ORS.	MR.I HUSSAIN MR.N H BARBHUIYA	SC, HEALTH
33	WITH WP(C)/2837/2017	SAJID AHMED SW and 16 ORS. Versus THE STATE OF ASSAM and 14 ORS.	MR.K K MAHANTA MR.K SINGHA MR.A K SINGH	MR.P KATAKI(R- 9&11) MS.M DEVI(R- 9&11) MS.B BHUYAN MS.R BEGUM(R- 9&11) SC, HEALTH SC, FINANCE SC, BTC
34	WITH WP(C)/4341/2017	AJIT BURAGOHAIN and 67 ORS. Versus THE STATE OF ASSAM and 14 ORS.	MR.P K GOSWAMI MR.B P BORAH MR.P J DUTTA	SC, HEALTH SC, FINANCE
35	WITH WP(C)/4832/2017	ASHIM SAIKIA and 7 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.R D PHUKAN MRS.S BORPATRAGOHAIN	SC, FINANCE SC, HEALTH
36	WITH WP(C)/4847/2017	KALYAN KUMAR DEHINGIA and 13 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.R D PHUKAN MRSS BARPATRAGOHAIN	SC, HEALTH SC, FINANCE
37	WITH WP(C)/4850/2017	ANANTA MALAKAR and 26 ORS. Versus THE STATE OF ASSAM and 12 ORS.	MR.M U MAHMUD MS. T SOM MD.S ISLAM MR.S HOQUE MS.C KALITA MRSR BORAH MS.A DAS MR.M ALI	SC, HEALTH
38	WITH WP(C)/4943/2017	PULAK KALITA and 2 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR.M U MAHMUD MR.A DAS MD.S ISLAM MR.S HOQUE MS.C KALITA MRSR BORAH MR.M ALI	SC, HEALTH

39	WITH WP(C)/4970/2017	CHINMAY CHAKRABARTY Versus THE STATE OF ASSAM and 6 ORS.	DR.B AHMED MR.I CHOUDHURY MRR L CHUTIA MS.B M BHUYAN	SC, HEALTH
40	WITH WP(C)/5109/2017	NIRMAL GOGOI and 3 ORS. Versus THE STATE OF ASSAM and 14 ORS.	MR. P K GOSWAMI MR. B P BORAH MR. P J DUTTA	GA, ASSAM SC, FINANCE SC, HEALTH
41	WITH WP(C)/5580/2017	ATUL SAIKIA and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.R D PHUKAN MRS.S BORPATRAGOHAIN	MR.B GOGOI SC, FINANCE
42	WITH WP(C)/7419/2017	DIPUMANI SAIKIA and 9 ORS Versus THE STATE OF ASSAM and 6 ORS	MR.D K SAIKIA MS.S BORA MS.B DAS	SC, HEALTH
43	WITH WP(C)/2222/2019	MONMEE DUTTA AND 3 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. B P BORAH MR P J DUTTA	GA, ASSAM SC, FINANCE SC, HEALTH
44	WP(C)/1112/2018 FIXED	ARABINDA DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. N ZAMAN MR. S BORA MS J RAJKUMARI MR. A GANGULY MR. A BORA	SC, HEALTH SC, NRHM
45	WP(C)/1385/2018	AMIT KUMAR DEB AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D K SARMAH MR H I CHOUDHURY MR. A BORA MS. A TALUKDAR	GA, ASSAM
46	WITH WP(C)/7031/2016	AMIT KUMAR DEB and ANR. Versus STATE OF ASSAM and ORS.	MRH I CHOUDHURY MS.A TALUKDAR MR.D K SHARMA MD.GIASH UDDIN MS.M BURAGOHAIN	MR.Y DOLOI(R- 1-4) ADDL. AG, ASSAM SC, SOCIAL WELFARE
47	WP(C)/1534/2018 FIXED	KAMESWAR TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K MEDHI MS B PHANGCHOPI	GA, ASSAM MRS. M DEKA MS D DAS
48	WITH Cont.Cas(C)/66/2018	APURBA TALUKDAR Versus THANESWAR MALAKAR, I.A.S. AND ANR.	MR H TALUKDAR M DEKA MS. D DAS	MR. B GOGOI MR. P NAYAK MR. D SAIKIA, SR.ADV.
49	WP(C)/2584/2018 FIXED	KIRAN TANTI Versus UNION OF INDIA AND 4 ORS.	MS. S E AHMED MR. D R GOGOI	MR. S ISLAM MS. B SARMA MR. K SINGHA (R5) MS. A KAUSHAR ASSTT.S.G.I. MR. R BORA (R5)
50	WP(C)/4087/2018	SHIPRA RANI DAS CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR M J QUADIR MR. N ANSARI	GA, ASSAM
51	WP(C)/5433/2018	RAFIKUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR R S CHAUHAN MR. B HUSSAIN	SC, FOREST
52	WP(C)/1112/2019 FIXED	SHIBANI BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR. S P CHOUDHURY MR. A S DHILLON	SC, SEC. EDU. MR C BARUAH GA, ASSAM SC, AG
53	WP(C)/3726/2019 FIXED	CHANDRA PRAKASH SHILL Versus THE STATE OF ASSAM AND 9 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, REVENUE
54	WP(C)/4436/2019 FIXED	GOLAP SARMA Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NF RLY

55	WP(C)/4454/2019 FIXED	THOKCHOM MADAN SINGH Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NF RLY
56	WP(C)/4536/2019 FIXED	SHYAMA CHARAN RAY Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MRS. K DEVI MR J RAHMAN	GA, ASSAM SC, AG SC, FINANCE
57	WP(C)/4762/2019 FIXED	SUREN HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. D K KOTOKY MR. N BORUAH	GA, ASSAM
58	WP(C)/4840/2019 FIXED	DIGANTA BARKATAKI Versus THE STATE OF ASSAM AND 5 ORS.	MRS. R MOMTAZ MR. A I UDDIN	GA, ASSAM SC, HEALTH
59	WP(C)/5312/2019 FIXED	AFZALA KHANAM CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MS N NATH MR. M DUTTA	SC, PNRD GA, ASSAM
ORDERS				
60	W.P.(CrI.)/4/2018	ABDUL MILU AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A M BORA MR. D GOGOI MS. S KAKATI MR. C CHAKRAVARTY MS P DASGUPTA	MR D MAZUMDER, SC. FOREST DEPTT. GA, ASSAM, MR.P.P.BARUAH MR. A DAS, SC. FOREST DEPTT. MR. M GOGOI
61	W.P.(CrI.)/12/2018	AMIR HAKIM Versus THE UNION OF INDIA AND 6 ORS	MRS. A DEVI	GA, ASSAM MR H GUPTA (C.G.C., R1- R4) ASSTT.S.G.I.
62	Cont.Cas(C)/470/2018	LABANYA SAIKIA Versus RATHINDRA BHUYAN AND 2 ORS.	MR. A BARUAH MR D MAHANTA	MR. D SAIKIA (R1, R2) MRS D BORAH (R1, R2) MR. D P BORAH (R1, R2)
63	Cont.Cas(C)/570/2018 B/O	MUJAMMIL ALI Versus S. JAGANNATHAN AND 4 ORS.	MR J ISLAM MR. T MOHAMMAD	MR. M BHAGABATI (R1, R3) MS G BORA (R1, R3) MS. B TALUKDAR (R1, R3)
64	Cont.Cas(C)/582/2018 WP(C) 512/2010(D/O), FIXED	WASHIM HASAN ZAMAN Versus NAYANJYOTI DAS AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MR. R ALI MRS. B CHAKRABORTY	MR. D SAIKIA (R2, R3, R4, R5) MR. B GOGOI (R2, R3, R4, R5) MR P NAYAK (R2) MS. N BORDOLOI (R2) MR. D UPAMANYA (R3, R4, R5) MR. D S DEKA (R3, R4, R5)
WITH				
65	Review.Pet./32/2019	THE STATE OF ASSAM AND 3 ORS Versus WASHIM HASAN ZAMAN AND ANR	MR. D SAIKIA MR. B GOGOI	
66	I.A.(Civil)/4291/2018 in WP(C)/6030/2018	BIRENDRA ROY AND 90 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S H RAHMAN MR. D A KAIYUM	GA, ASSAM MS. B BHUYAN MS. N BORDOLOI SC, REVENUE SC, BTC
WITH				
	WP(C)/6030/2018	BIRENDRA ROY AND 90 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	GA, ASSAM MR. J HANDIQUE MS. B BHUYAN SC, REVENUE SC, BTC
67	WP(C)/8010/2018 FIXED	SURAJIT NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R SIKDAR MD A ALI	GA, ASSAM SC, WATER RESOURCE
68	W.P.(CrI.)/1/2019	NIKHIL CHANDRA DAS AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. S P BHATTACHARJEE (P2) MR. S K DAS MR R KARIM MS. N M SARMA (P2)	GA, ASSAM MR. S S ROY, CGC (R-1) ASSTT.S.G.I.

69	W.P.(Cri.)/4/2019	TUPE SUBHASH Versus THE UNION OF INDIA AND 4 ORS.	MRS P BARMAN MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MS. B SARMA (C.G.C.) ASSTT.S.G.I.
70	Review.Pet./60/2019 WP(C) 7540/2018(D/O)	THE GOVERNING BODY OF LAHARIGHAT DEGREE COLLEGE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS L SAIKIA	MR S DAS GA, ASSAM
71	Cont.Cas(C)/65/2019 FIXED	DEEP JYOTI SEN Versus PARESH SARMA	MR. A DAS	
72	Cont.Cas(C)/150/2019	SYED NAZRUL ISLAM Versus DIPAK KUMAR CHOUDHURY	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. D NATH MR D KALITA
73	Cont.Cas(C)/306/2019	SATYABAN TALUKDAR Versus KAMAL KUMAR BAISHYA AND 2 ORS.	MR. S K BARKATAKI MS. B SHARMA MR. D K NATH	MR. D SAIKIA MR. S SARMA MR. J HANDIQUE MR. J DEKA MR. R BORPUJARI MR. T K BHUYAN MR. S K DEKA MS. N BORDOLOI
74	WP(C)/849/2019 B/O	PRATIMA DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. D SARMAH MS. K JAIN	SC, AG MS. P SAHARIA (R6) SC, IRRIGATION
75	I.A.(Civil)/2554/2019 in WP(C)/4757/2018	NATIONAL SMALL INDUSTRIES CORPORATION AND 5 ORS Versus M/S. P. DAS AND COMPANY AND 2 ORS	MR A D CHOUDHURY MR. M MAHANTA MR. P K MUNIR MR. D CHOUDHURY	MR. S C KEYAL MR D SENAPATI ASSTT.S.G.I.
	WITH WP(C)/4757/2018	M/S. P. DAS AND COMPANY Versus THE UNION OF INDIA AND 8 ORS.	MR G N SAHEWALLA MR P DEKA MR D SENAPATI MS. S. TODI MR. M SAHEWALLA	MR A D CHOUDHURY (R2- R7) MR. M MAHANTA (R2-R7) MR. P K MUNIR (R2-R7) MR. D CHOUDHURY (R2- R7) MR. V A CHOWDHURY (R2- R7) ASSTT.S.G.I. MR. M CHOWDHURY (R2- R7)
76	WP(C)/3941/2019	MOHITOSH DUTTA CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR. H GOGOI	SC, IWT

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LEAVE NOTE OF ADVOCATES FOR 02/09/2019

1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MRS A BUJARBARUAH	02-09-2019	To	02-09-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,2nd September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP CRIMINAL APPEAL(JAIL),
CRIMINAL APPEAL & DEATH REFERENCE MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./314/2019	SRI MONILAL DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R DEV	PP, ASSAM
	WITH I.A.(Crl.)/689/2019 in Crl.A./314/2019	SRI MONILAL DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R DEV	PP, ASSAM
2	Crl.A./315/2019	SRI PRABHAT DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. N S LASKAR MR. H ROHMAN MR. D NAG	PP, ASSAM
ORDERS				
3	Crl.M.C./295/2015 in CRL.A. 173/15(D/O), WITH P.B. 2 NOS.	SRI RAJIT CHUTIA Versus THE STATE OF ASSAM and ANR,	MS.M BORAH MR.B B BORAH MS.J CHETRY	PP, ASSAM
4	Crl.A./282/2018 WITH OFFICE NOTE, LCR 5 FILES & P.B. 2 NOS.	AIMONA KHATUN @ AIMONA BIBI AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR I U CHOUDHURY MR. I A HAZARIKA MR. A AHMED	PP, ASSAM
5	Crl.A./127/2019 WITH OFFICE NOTE & LCR 4 FILES	ISMAIL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR M H AHMED MD. A. HUSSAIN	PP, ASSAM
HEARING				
6	CRL.A(J)/93/2017 (PART-HEARD), WITH P.B. & LCR, FIXED	BIRKHA TAMANG Versus THE STATE OF ASSAM	MR.K GOSWAMI AMICUS CURIAE	PP, ASSAM
7	CRL.A(J)/53/2016 WITH OFFICE NOTE, LCR 5 FILES & P.B. 2 NOS.	MANIA MUNDA Versus THE STATE OF ASSAM	MR.Z ALAM AMICUS CURIAE	MR.M K SHARMAR-2 PP, ASSAM
8	CRL.A(J)/13/2017 WITH LCR 6 FILES, 1 REPORT & P.B. 4 NOS.	DUKHIA KUJUR and 2 ORS. Versus THE STATE OF ASSAM	MR. R. SARMA, (AMICUS CURIAE)	PP, ASSAM
	WITH I.A.(Crl.)/363/2017 in CRL.A(J)/13/2017	DUKHIA KUJUR and 2 ORS. Versus THE STATE OF ASSAM and ANR	MRM H AHMED MR.A HUSSAIN	PP, ASSAM

9	Crl.A./20/2017 WITH LCR 5 FILES & P.B. 2 NOS.	CHOTOLAL TANTI and 3 ORS, Versus THE STATE OF ASSAM and ANR,	MR.A M BORA MR.D K BAIDYA MS.C CHOUDHURY MR.D GOGOI	PP, ASSAM
10	CRL.A(J)/96/2017 WITH LCR 4 FILES & P.B. 2 NOS.	SMT. PADMABATI MARDI @ PADMAMOTI Versus THE STATE OF ASSAM	MR.B NATH AMICUS CURIAE	PP, ASSAM
11	Crl.A./258/2017 WITH LCR 5 FILES & P.B. 2 NOS.	SRI MOTILAL GORH @ LITY and ANR Versus THE STATE OF ASSAM and ANR	MR.S ISLAM MRA HAWARI MR.B K MISHRA	MS.B BHUYAN ADDL PP,ASSAM
12	WA/165/2018 CAVT. NO.0499/2018 FIXED	SRI RAKESH AGARWALA Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 17 ORS	MR. B CHOUDHURY MR. B GOGOI MR P NAYAK MR. T CHAKRABORTY	MR D CHOUDHURY ASSTT.S.G.I. FOR CAVEATOR
	WITH			
13	WA/166/2018	SMTI MANJULA SAIKIA BHUYAN Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 16 ORS	MR D DAS MR. R SARMAH MR. R SENSUA MR. I DAS	GA, ASSAM MR. D CHOUDHURY ASSTT.S.G.I. FOR CAVEATOR MR. T CHAKRABORTY SC, PERSONAL DEPT.
	WITH			
14	WA/167/2018 CAVT. NO. 0499/2018	THE STATE OF ASSAM AND 3 ORS Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 14 ORS	MR. D NATH ADDL. SR. GA, ASSAM	MR. D CHOUDHURY FOR CAVEATOR MR. T CHAKRABORTY

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LEAVE NOTE OF ADVOCATES FOR 02/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

COURT NO: 6

[DIVISION BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019,(RELATING TO DIVISION
BENCH - II) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/8106/2018 WITH LCR	JALIL ALI Versus THE UNION OF INDIA AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY MR. C P SHARMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/8131/2018 WITH LCR	SATYA BAN DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. S ISLAM MS. A KAUSHAR	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T MRS A VERMA SC, ELECTION COMMISSION.
3	WP(C)/8135/2018 WITH LCR	REJIA KHATUN @ REJIA Versus THE UNION OF INDIA AND 5 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/8155/2018 WITH LCR	ROMISA KHATUN @ AMESA KHATUN Versus THE UNION OF INDIA AND 8 ORS.	MR. S ISLAM MS. A KAUSHAR MR. B HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/1140/2019	MAYA RANI SARKAR Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MS J BORAH SUSHMITA SENGUPTA	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/3761/2019 FIXED	SAHAR BANU AND 5 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR. U DUTTA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	WP(C)/3823/2019 WITH LCR, FIXED	DINESH CHANDRA BHOWMIK @ DINESH BHOWMIK @ DINESH CHANDRA BAISHYA Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MS. S F MAITAI MS J BORAH MS A BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

8	WP(C)/4065/2019 WITH LCR, FIXED	RANA DEBNATH Versus THE UNION OF INDIA AND 5 ORS.	MR. B CHETRI MR. U DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	WP(C)/4068/2019 WITH LCR, FIXED	RAMILA BEGUM @ RAMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. R ALI MR. H A AHMED MR A S SK	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	WP(C)/4087/2019 WITH LCR, FIXED	SAHAR VANU NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/4695/2019	FATEMA KHATOON Versus THE UNION OF INDIA AND 8 ORS.	MR. B SAHARIA MR. A M BARBHUIYA MS. M MEDHI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/4698/2019	ABDUL MAZID Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MRS. S ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	WP(C)/4699/2019	LALBANU @ LALBANU BIBI @ LAL BHANU Versus THE UNION OF INDIA AND 6 ORS.	MR. S C PANDIT	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
14	WP(C)/4701/2019	HAFIZUDDIN @ HABEZUDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR. S PAUL MR. U SAIKIA MR. K SINGHA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/4705/2019	ABDUL KALAM @ ABUL KALAM Versus THE UNION OF INDIA AND 5 ORS.	MR. S A HUSSAIN MR D J HALOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
16	WP(C)/4709/2019	MANARA BEGUM @ MOYRA BEGUM @ MOYNA Versus UNION OF INDIA AND 5 ORS.	MR M J QUADIR MR. K MIRA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
17	WP(C)/4710/2019	KULSUM NESSA @ KULSUM NESSA @ KULSUM BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A KADDUS MR. R HASSAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
18	WP(C)/4714/2019	ABDUL SAMAD Versus THE UNION OF INDIA AND 7 ORS.	MS M D MEDHI MR. B C DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
19	WP(C)/4718/2019	SRIMOT DAS AND 3 ORS. Versus UNION OF INDIA AND 4 ORS.	MR G P BHOWMIK MRS. M HORE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
20	WP(C)/4719/2019	SAILENDRA KUMAR ROY Versus THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
21	WP(C)/4720/2019	MUSSTT. HANUFA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MRS. R MOMTAZ MR. A I UDDIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
22	WP(C)/4724/2019	WAHIDA KHATUN @ WAHIDA BEGAM Versus THE UNION OF INDIA AND 8 ORS	MD F H LASKAR MR. B SAHARIA MR. A M BARBHUIYA MS. M MEDHI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
23	WP(C)/4726/2019	KALPANA MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MR M K ROY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

24	WP(C)/4727/2019	AIMONA KHATUN @ AYMONA KHATUN @ AYAMANA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MS. P BORAH MR. T BARUKIAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
25	WP(C)/4729/2019	MOTI ALI @ MOTIYAR RAHMAN @ SARKAR Versus THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
26	WP(C)/4730/2019	SONABHANU NESSA @ SONABHAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR. H A AHMED MR A S SK	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
27	WP(C)/4738/2019	SULEMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN MD. I HUSSAIN ASSTT.S.G.I.	SC, NRC MR. L R MAZUMDER SC, ELECTION COMMISSION. SC, F.T
28	WP(C)/4739/2019	SAHIDULLA @ CHAHIDULLA Versus THE UNION OF INDIA AND 6 ORS	MR. S C BISWAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
29	WP(C)/4740/2019	SHUKHITAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
30	WP(C)/4742/2019	DULAL ACHARJEE @ DULAL CHANDRA ACHARJEE Versus THE UNION OF INDIA AND 5 ORS.	MR. D P BORAH MR B PAUL	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
31	WP(C)/4743/2019	NASMA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MS. A DEVI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
32	WP(C)/4744/2019	SALIMUDDIN ALI @ SALIM ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. P P DAS MR. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
33	WP(C)/4748/2019	MAMTAJ BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A T SARKAR MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
34	WP(C)/4751/2019	ATOWAR RAHMAN @ ATABAR RAHMAN @ MD. ATOWAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A ALAMGEER MR. A ALAM MS S DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
35	WP(C)/4752/2019	BHANU KANTA MONDAL Versus THE UNION OF INDIA AND 7 ORS	MRS. R MOMTAZ MR. A I UDDIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

ORDERS

36	Review.Pet./116/2019 PIL/107/2015 (Disposed), FIXED	DRISTI SOCIAL WELFARE SOCIETY Versus UNION OF INDIA AND 12 ORS.	MR. P BORAH MRS K M SAIKIA	GA, ASSAM ASSTT.S.G.I. SC, K A A C SC, FINANCE SC, IRRIGATION SC, CBI
37	WITH PIL/37/2019	LONG KUMAR BEY Versus UNION OF INDIA AND 16 ORS	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG MS. G GOSWAMI	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE SC, K A A C ASSTT.S.G.I.

38	I.A.(Civil)/1369/2019 WP(C)/1131/2019(D/O) in WP(C)/1131/2019	SMTI SUDHA RANI PAUL Versus THE UNION OF INDIA AND 8 ORS.	MR S DAS MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
39	I.A.(Civil)/2490/2019 in WP(C)/7330/2017 WITH WP(C)/7330/2017	SURAJ ALI Versus THE UNION OF INDIA and 3 ORS. SURAJ ALI Versus THE UNION OF INDIA and 3 ORS.	MR. M U MAHMUD MR. M U MAHMUD MR.A R SIKDAR MS.S PARVEEN MR.N AHMED MR.A ALI MR S ISLAM MS F N ZAMAN MS C. KALITA MS. R AHMED	ASSTT.S.G.I. SC, F.T GA, ASSAMR2-4 ASSTT.S.G.I.(R1)

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LEAVE NOTE OF ADVOCATES FOR 02/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 7

[CIVIL BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, RELATING TO CIVIL
BENCH (MAC.APPEAL MATTERS) ALONG WITH
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./626/2017	M/S BAJAJ ALLIANZ GENERAL Versus MUSTT ABJAN NESSA and 3 ORS	MS.L SHARMA MR.K K BHATTA MR.J JOHN	
	WITH I.A.(Civil)/4136/2017 in MACApp./626/2017	M/S BAJAJ ALLIANZ GENERAL Versus MUSTT ABJAN NESSA and 3 ORS	MS.L SHARMA MR.K K BHATTA MR.J JOHN	
2	Review.Pet./32/2018 in WP(C) 3731/14(D/O)	NAYAN MONI SARMA Versus SYED MAIDUL ISLAM AND 3 ORS	MR. N C DAS MS. M DEVI MR. M BORAH	GA, ASSAM
	WITH WP(C)/4083/2017	NAYAN MONI SARMA Versus THE STATE OF ASSAM and 3 ORS.	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR.S G BHATTACHARJEE	GA, ASSAM B J TALUKDAR MR. D DAS MR. M BARUAH
4	MACApp./86/2018	ARUP RAJBONGSHI Versus HOMESWAR BARMAN	MR. R MAZUMDAR MRS. P RAI MR H BEZBARUA MR. U SARMA	MR. A DUTTA (R3) MRS. P M DUTTA (R3)
5	MACApp./345/2018	JAGDISH PATOR Versus NEW INDIA ASSURANCE CO. LTD	MR. M TALUKDAR MR T PAUL	MRS. B ACHARYA (OP1) MR. A ACHARYA (OP1)
6	MACApp./419/2019	M/S NEW INDIA ASSURANCE CO. LTD. Versus UNION OF INDIA and 2 ORS	MR. K K BHATTA MR. P DOLEY	MR. S C KEYAL ASSTT. S.G.I. (R-1)
	WITH I.A.(Civil)/2664/2019 in MACApp./419/2019	M/S NEW INDIA ASSURANCE CO. LTD. Versus UNION OF INDIA and 2 ORS	MD. A AHMED MR. P DOLEY	MR. S C KEYAL ASSTT. S.G.I. (R-1)
ORDERS				
7	MACApp./260/2015 WITH LCR, B/O	MUST RUPBHAN BEOWA Versus UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.H R A CHOUDHURY MR.A AHMED MR.R A CHOUDHURY MR.M ALAMGEER	MR.B K PURKAYASTHA(R-1) MS.K DEKA(R-1)

8	MACApp./149/2016	SRI AJAY PANDEY @ AJAY RAM PANDEY Versus SMTI CHANDRAKALA DEVI	MR.S CHAUHAN MS.M DAS MR.A R SHOME MR.S CHOUHAN	MR. A K GUPTA K BARUAH MR. R S MISHRA
9	MACApp./381/2016 WITH LCR	ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD Versus SMT PRABHA DEVI CHORARIA and 2 ORS	MR.S S SHARMA MS.L SHARMA MRA SHARMA	MR.B K JAINR-1 MS.M DASGUPTA(R-1)
	WITH I.A.(Civil)/2182/2016 in MACApp./381/2016	ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD Versus SMT PRABHA DEVI CHORARIA and 2 ORS	MR.S S SHARMA MS.L SHARMA MR A SHARMA	
	WITH CO/23/2017 in MACApp./381/2016	SMT PRABHA DEVI CHORARIA Versus ROYAL SUNDARAM ALLIANCE INSURANCE CO LTDand 2 ORS	MR.B K JAIN MS.M DASGUPTA MS.O PHUKAN	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE
10	I.A.(Civil)/846/2017 in MACApp./290080/2017	DIGANTA KUMAR PATHAK, Versus MD. TAHER ALI and 2 ORS,	MR.Z IQBAL MR.S RAHMAN MR.S HUSSAIN	MS.M CHOUDHURY(R-3) MR.S DUTTAR-3 MR.C SHARMA(R-3) MS.S THAKURIA(R-3)
	WITH MACApp./290080/2017 (Filing Number)	DIGANTA KR PATHAK Versus MD TAHER ALI and 2 ORS	MR.S RAHMAN	
11	I.A.(Civil)/3317/2017 in MACApp./303268/2017	ABUL HUSSAIN, Versus THE ORIENTAL INSURANCE CO. LTD. and 3 ORS,	MR.S K SINGH MR.M K NEOG MR.K BORAH MR.M K DUTTA	MS. P DEBNATH (R1) MR. R C PAUL (R1) MR. A HUSSAIN (R2-R4)
	WITH MACApp./303268/2017 (Filing Number)	ABUL HUSSAIN Versus THE ORIENTAL INSURANCE CO. LTD and 2 ORS	MR.S K SINGH MR.K BORUAH	
12	I.A.(Civil)/3823/2017 in MACApp./590/2017	NEW INDIA ASSURANCE CO. LTD. Versus MUNINDRA MOHAN KALITA and 2 ORS.	MRS.B ACHARYA MR.A ACHARYA	
	WITH MACApp./590/2017	NEW INDIA ASSURANCE CO. LTD. Versus MUNINDRA MOHAN KALITA and 2 ORS.	MRS.B ACHARYA MR. A ACHARYA	
	WITH I.A.(Civil)/3824/2017 in MACApp./590/2017	NEW INDIA ASSURANCE CO. LTD. Versus MUNINDRA MOHAN KALITA and 2 ORS.	MRS.B ACHARYA MR.A ACHARYA	
13	Review.Pet./75/2018 in WP(C) 6457/15(D/O)	THE STATE OF ASSAM Versus TULESWAR DEORI	SC, SEC. EDU. MR. D SAIKIA MR. A DEKA MR. N SARMA MR. S M T CHISTIE	
14	MACApp./978/2018 WITH LCR	SRI NABAJYOTI CHAMUA Versus M/S NATIONAL INSURANCE CO. LTD AND ANR	MR. Z IQBAL MR. K KALITA	MRS. S ROY (R1) MS A DAS (R1) MS. I DAS (R1)
15	I.A.(Civil)/1974/2018 in MACApp./507/2018	THE ORIENTAL INSURANCE CO. LTD Versus SMTI SHILA BHADRA AND ANR	MR A KALITA MR. S K GOSWAMI MR. R KATHKATIA	MR H K GOGOI MR. S K PANDEY
	WITH MACApp./507/2018	THE ORIENTAL INSURANCE CO. LTD Versus SMTI SHILA BHADRA AND ANR		
16	I.A.(Civil)/3163/2018 WP(C)/5079/2015(Disposed) in WP(C)/5079/2015	SRI DARASH MATHUR AND ANR Versus SMTI. BINA DEVI	MR. K N CHOUDHURY MR. J PATOWARY MS D DEKA	

17	I.A.(Civil)/3440/2018 MACApp./284/2013(Disposed) in MACApp./284/2013	MRS. BUNU SHYAM Versus UNITED INDIA INSURANCE CO. LTD.	MR S M T CHISTIE MR. S BORA	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP
18	I.A.(Civil)/3865/2018 in MACApp./930/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SMTI JAYEETA CHANDA AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS RIMPI DUTTA MR. D BHUYAN	
	WITH MACApp./930/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SMTI JAYEETA CHANDA AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS RIMPI DUTTA MR. D BHUYAN	
	WITH I.A.(Civil)/3866/2018 in MACApp./930/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SMTI JAYEETA CHANDA AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS RIMPI DUTTA MR. D BHUYAN	
19	Review.Pet./5/2019 WP(C)/843/2017 (Disposed)	THE STATE OF ASSAM Versus SRI JIBAMONI KAKOTY AND 7 ORS	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI B JHORAR	GA, ASSAM MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY SC, FINANCE
20	MACApp./18/2019	SMTI. MAMONI SAHA AND 3 ORS Versus THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS	MR. S RAHMAN	MR. R C PAUL MS L DAS
21	Cont.Cas(C)/167/2019	ANAM UDDIN MAZARBHUIYA @ LASKAR Versus SAMUJJAL MAHANTA AND 2 ORS.	MR. A M S MAZUMDER MR. A A R KARIM	
22	I.A.(Civil)/1362/2019 WITH LCR in MACApp./1007/2018	SMTI PURNALATA MEDHI PATOWARY AND 2 ORS Versus UTPAL LAHKAR AND 2 ORS	MR. K K DUTTA	
	WITH MACApp./1007/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI PURNALATA MEDHI PATOWARI AND 4 ORS	MR. A AHMED	
23	I.A.(Civil)/2673/2019 WITH LCR in MACApp./1001/2018	SANJIB SARKAR Versus THE ORIENTAL INSURANCE CO. LTD.	MR T KALITA MR. A KAKATI	MS R D MAZUMDAR
	WITH MACApp./1001/2018	ORIENTAL INSURANCE COMPANY LTD Versus SRI SANJIB SARKAR AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. P K DAS
HEARING				
24	MACApp./286/2014 WITH LCR	MD. KUDDUS ALI Versus BAJAJ ALLIANZ GENERAL INSURANCE CO and 2 ORS	MR. M TALUKDAR MS. D KALITA	MS. N MODI (R-2) MS. P DEHINGIA(R-2) MR. A TALUKDAR(R-1) MS. L SHARMA(R-1) MR. K K BHATTA(R-1) MR. P J BARMAN(R-3) MR. J JOHN(R-1) MR. S DUTTA(R-2) MR. C SHARMA(R-2) MR. SIDHANT DUTTA(R-2) MRS. M CHOWDHURY(R-2)

25	MACApp./90/2015 WITH LCR (IN BOTH RECORDS)	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED Versus MISS NUR NEHAR AHMED and 10 ORS	MR.S S SHARMA MR.R DUTTA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.A S BHATTACHARJEE(R-1, 5 & 6) MSS CHAKRABORTY(R-1, 5 & 6) MRM H AHMED(R-1 to 4) MRS.S B GOHAIN(R-1 to 4) MSN NASRIN(R-8 & 9) MR.M HUSSAIN(R-8 & 9) MR.A DUTTA(R-11) MDI H KHANR-9 MR.A RAHMAN(R-8) MRS.P M DUTTA(R-11)
	WITH			
26	MACApp./89/2015	UNITED INDIA INSURANCE COMPANY LTD Versus MD AKSED ALI and 4 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.K BHATTACHARJEER-1 MR.U DAS(R-4) MR.D SARMAH(R-4) MS.M BHATTACHARJEE(R- 1) MR.A DUTTA(R-5) MRS.P M DUTTA(R-5) MSN BORGHAIN(R-1)
27	MACApp./215/2015 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD. Versus ON THE DEATH OF KAMALA DAS HER LEGAL HEIRS HARE KRISHNA DAS and 5 ORS	MR.A KHANIKAR MR.A DUTTA	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK BHUYAN MRK UDDIN MS.H DAS MR.S S RAHMAN
28	MACApp./250/2015 WITH LCR	SMTI SUNITI SINGHA and 2 ORS, Versus THE NEW INDIA ASSURANCE CO. LTD. and 2 ORS,	MR.A ROSHID MR.A MOBARAQUE MR.H DAS	MR.A DUTTA(R-1) MRS.P M DUTTA(R-1)
29	MACApp./341/2016 WITH LCR	COMMANDING OFFICER, Versus SEFALI SINHA AND 2 ORS	C.G.C. MRSR BORAH	MR.S SINHA
	WITH I.A.(Civil)/1901/2016 in MACApp./341/2016	COMMANDING OFFICER, Versus SEFALI SINHA AND 2 ORS	C.G.C. MRSR BORAH	MR.S SINHA
30	MACApp./404/2018 WITH LCR, B/O	AIMONA KHATUN @ AIMELA KHATUN Versus THE UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. S AHMED MR. Y ALI MR. F R CHOUDHURY	MR. R C PAUL (R1) MR J ISLAM (R3) MR. T MOHAMMAD (R3) MS L DAS (R1)

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LEAVE NOTE OF ADVOCATES FOR 02/09/2019

1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MRS A BUJARBARUAH	02-09-2019	To	02-09-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,2nd September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 8

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL
BENCH - IV) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/493/2019	ABUL HUSSAIN AND ANR. Versus BIDYUT BORA	MD. A J ATIA MS J MARIYAM MS A H ATIA	
2	Cont.Cas(C)/494/2019	SAYBENI BIBI Versus ARUNA RAJORIAI, I.A.S. AND ANR.	MD. A. RASHID MR. M HUSSAIN	
3	WP(C)/4721/2019	KUTUB UDDIN AHMED Versus THE UNION OF INDIA AND 6 ORS.	MR K BHUYAN MR N ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/5663/2019	M/S RUPA ENTERPRISES Versus NORTH EAST FRONTIER RAILWAY AND 5 ORS	MR. S Z RAHMAN MR. A DEB MR B ISLAM	SC, RAILWAY
5	WP(C)/5715/2019 FIXED	BIKI BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS.	MR. K BORUAH MR. M ALOM	SC, PNRD SC. BTC
6	WP(C)/5899/2019	BONDITA PAUL Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM
7	WP(C)/5924/2019 FIXED	M/S BAJARANGBALI ENTERPRISES Versus NORTH EAST FRONTIER RAILWAY AND ANR.	MR. A DEB MR. S Z RAHMAN MR K DAS	SC, RAILWAY
8	WP(C)/5948/2019	M/S RUPA ENTERPRISES Versus NORTH EAST FRONTIER RAILWAY AND 3 ORS.	MR. A DEB MR. S Z RAHMAN	SC, NF RLY
9	WP(C)/5953/2019	MRIDUL GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. T CHUTIA	GA, ASSAM
10	WP(C)/6029/2019 FIXED	M/S. SHREE SAI PRAKASH ALLOYS PVT. LTD. AND 3 ORS. Versus PUNJAB NATIONAL BANK	Mukesh Sharma	MR. K K NANDI MR. A J GHOSH SC, PNB
11	WP(C)/6272/2019	MAHABBAT ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN MR S CHOUDHURY	SC, PNRD MR. M NATH

12	WP(C)/6273/2019	ZIABUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. B RAHMAN	SC, PNRD
13	WP(C)/6279/2019	BANESA BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/6280/2019	MAFIZAL HOQUE Versus THE STATE OF ASSAM AND 6 ORS.	MR. S RAHMAN MR. SHEIKH MUKTAR	SC, PNRD GA, ASSAM
15	WP(C)/6281/2019	MANSUR ALI Versus THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY	GA, ASSAM
16	WP(C)/6282/2019	BARUN DAS Versus UNION OF INDIA AND 6 ORS	MR. A GANGULY MR. A DHANUKA MR A DUTTA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
17	WP(C)/6289/2019	KALPA BORA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N D BHUYAN MR. P K MAZUMDAR	SC, IRRIGATION
18	WP(C)/6300/2019	AZIRON NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	SC, NRC ASSTT.S.G.I. SC, ECI
19	WP(C)/6301/2019	ROMEN THAOSEN Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR. JUNM LASKAR MRS. A AHMED	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/6305/2019	RAMJAN SK. @ RAMJAN ALI Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI
21	WP(C)/6308/2019	NURUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR E SHITIRI MR A DAS	SC, PNRD
22	WP(C)/6313/2019	SHAHIRUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, FISHERY
23	WP(C)/6324/2019	BRAHMAPUTRA BUSINESS PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B CHOUDHURY	GA, ASSAM SC, GMC
24	WP(C)/6334/2019	LAKHMI NANDI SARMA Versus THE STATE OF ASSAM AND ANR.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM
25	WP(C)/6339/2019	MORIOM BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	SC, NRC ASSTT.S.G.I. SC, ECI
26	WP(C)/6352/2019	DIPJYOTI DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETRY	GA, ASSAM SC, EXCISE DEPTT.
ORDER (STAY VACATING)				
27	I.A.(Civil)/1739/2019 B/O in WP(C)/8855/2018 WITH WP(C)/8855/2018	UNITED BANK OF INDIA Versus MEGHA GRANULES PVT. LTD. MEGHA GRANULES PVT. LTD. Versus ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (AIIDC)	MR SISHIR DUTTA MR. C SHARMA MR. SIDHANT DUTTA MR. T J MAHANTA MR. B SHARMA MR. U SAIKIA MR. H DAS MR G J TALUKDAR MR. D K NATH	MR. K N CHOUDHURY MS. N MODI (R7) MR SISHIR DUTTA (R7) MR. A GANGULY MR. M MAHANTA (R1-R3) MISS. R R KAKATI (R1-R3) MS A BEGUM MR. C SHARMA (R7) SC, PNB MR. SIDHANT DUTTA (R7)

28	I.A.(Civil)/2356/2019 in WP(C)/3705/2019	KARABI KARMAKAR Versus THE STATE OF ASSAM AND 7 ORS.	MR D MAZUMDER MR. S BISWAS MR P BORAH	GA, ASSAM MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN
	WITH WP(C)/3705/2019	NILIMA PAUL AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MRS N SAIKIA MS. L BORGHAIN MRS. P GOSWAMI	GA, ASSAM MR. D MOZUMDER MR. S BISWAS
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
29	I.A.(Civil)/2746/2019 in WP(C)/1425/2019	SITA RAM OJHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. P N GOSWAMI MR. K PATHAK MR. I KALITA MR. R R Gogoi	MR A D CHOUDHURY MR. D CHOUDHURY
	WITH WP(C)/1425/2019	KAPIL DEV PRASAD Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR A DUTTA	GA, ASSAM SC, REVENUE
30	I.A.(Civil)/2749/2019 in WP(C)/1411/2019	SITA RAM OJHA Versus SURESH PRASAD and 3 ORS	MR. P N GOSWAMI MR. K PATHAK MR. I KALITA MR. R R Gogoi	MR A D CHOUDHURY MR. D CHOUDHURY
	WITH WP(C)/1411/2019	SURESH PRASAD Versus THE STATE OF ASSAM AND 2 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR A DUTTA	GA, ASSAM SC, REVENUE
<u>ADMISSION</u>				
31	WP(C)/4122/2017 B/O	MONOMATI OJHA Versus THE STATE OF ASSAM and 3 ORS.	MR.B C DEKA MR.H DAS MS.U HAZARIKA	GA, ASSAM
32	WP(C)/7011/2017 FIXED	PRABHAT RAJKHOWA Versus THE HOUSING DEVELOPMENT FINANCE CORPORATION LTD. and 2 ORS.	MR.B M CHOUDHURY MR.P KALITA MR.D BARUAH MS.K GOGOI MRS.A BHATTACHARYYA	MR.P N GOSWAMI(R- 1-3) MR.I KALITA(R- 1-3) MR.K P PATHAKR- 1-3
33	WP(C)/1132/2018 FIXED	SURAJIT KONWOR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S J SARMAH MRS. B TALUKDAR MR G G GOGOI MR P BAIRAGI	GA, ASSAM SC, FINANCE DEPTT.
34	WP(C)/7881/2018	M/S. KARHA FISHERY SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N C DAS MR. A DAS MS. M DEVI	GA, ASSAM
35	WP(C)/8278/2018 FIXED	SARANIA KACHARI DEVELOPMENT COUNCIL AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR S S DEY MR. M NATH MR. D P BORAH MR. D J KAPIL MS A BHATTACHARJEE	GA, ASSAM
	WITH WP(C)/1941/2016	HEMANTA KUMAR SUT Versus THE STATE OF ASSAM AND 3 ORS	MR.T C CHUTIA MR.A OZAH MR.K BHARDWAJ MS.M A OJAH	GA, ASSAM
37	WP(C)/6786/2016	SARANIA KACHARI DEVELOPMENT COUNCIL and 9 ORS Versus THE STATE OF ASSAM AND ANR	MR.S S DEY MR.M NATH MR.D P BORAH MR.D J KAPIL MR.K P RAJAK	GA, ASSAM MR.Y DOLOI(R- 1&2) ADDL. AG, ASSAM
	WITH I.A.(Civil)/2113/2016 in WP(C)/6786/2016	HEMANTA KUMAR SUT, Versus SARANIA KACHARI DEVELOPMENT COUNCIL and 9 ORS	MR.A SARMA MR.A OZAH MRS.M A OZAH	MR.S S DEY GA, ASSAM MR.M NATH MR.Y DOLOI(R- 1&2) MR.D P BORAH MR.D J KAPIL MR.K P RAJAK ADDL. AG, ASSAM

38	WITH WP(C)/6788/2016	CHUTIA DEVELOPMENT COUNCIL and 10 ORS Versus THE STATE OF ASSAM and ANR	MR. S S DEY MR. M NATH MR. D P BORAH MR. D J KAPIL MR. K P RAJAK	GA, ASSAM MR. Y DOLOI(R- 1&2) ADDL. AG, ASSAM
39	WITH WP(C)/7049/2016	PRONOY KUMAR BARMAN and ANR. Versus STATE OF ASSAM and 3 ORS.	MR.C BARUAH MR.D BARUAH MR.B BARUAH MS.A BARUAH	GA, ASSAM MR.Y DOLOI(R- 1&2) ADDL. AG, ASSAM
40	WITH WP(C)/7460/2016	DEVELOPMENT COUNCIL FOR SCHEDULE CASTE Versus STATE OF ASSAM and 2 ORS.	MR.D K DAS MS.P BHUYAN	GA, ASSAM MR.Y DOLOI(R- 1-3) ADDL. AG, ASSAM
41	WITH WP(C)/7967/2016	MANGAL BEY and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MR. C BARUAH MR. D BARUAH MR. B BARUAH MRS. A BORAH	GA, ASSAM
42	WITH WP(C)/1373/2017	CHOWDANG DVELOPMENT COUNCIL, Versus THE STATE OF ASSAM and 3 ORS.	MR.B D DAS MR.H K SARMA MS.R DEKA MR.D THAOSEN	GA, ASSAM MR.Y DOLOI(R- 1-4) ADDL. AG, ASSAM
43	WP(C)/66/2019	SANATAN NATH Versus INDIAN OIL CORPORATION-AOD AND 2 ORS.	MR G JALAN MR R SHARMA	MR. M K CHOUDHURY MR. J SARMAH (R3) MR. D K SARMAH (R1, R2) MS. A TALUKDAR (R1, R2) SC, I O C
44	WP(C)/493/2019	GAUTAM KUMAR PHUKAN Versus OIL AND NATURAL GAS CORPN. LTD. AND 3 ORS.	MR. P J SAIKIA MR. A K GUPTA MR. P BORDOLOI MS M NIROLA	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA
45	WITH WP(C)/494/2019	PRASENJIT DUTTA Versus OIL AND NATURAL GAS CORPN. LTD. AND 3 ORS.	MR. P J SAIKIA MR. A K GUPTA MR. P BORDOLOI MS M NIROLA	
46	WP(C)/559/2019	BANA SINGHA AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M H RAJBARBHUIYAN MS. S RASUL	GA, ASSAM SC, REVENUE
47	WP(C)/2224/2019	PRADIP CHANDRA MEDHI AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. R SARMA MS B DEVI MRS. G M D BAISHYA	GA, ASSAM MS. S D SAIKIA (R4-R7) SC, REVENUE
48	WITH WP(C)/2147/2019	BHABESH BARUAH @ BHABESH CHANDRA BARUAH AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R SARMA MS B DEVI MRS. G M D BAISHYA	GA, ASSAM MS. S D SAIKIA (R4-R6) SC, REVENUE
49	WP(C)/3600/2019 FIXED	CEMENT CORPORATION OF INDIA LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY MR. S SARMA	GA, ASSAM SC, K A A C
50	WP(C)/3854/2019 FIXED	M/S. MANABJYOTI GOGOI AND CO. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	SC, NHM SC, HEALTH
51	WP(C)/3871/2019 FIXED	KRISHNA DAS SAHA AND 2 ORS. Versus THE BONGAIGAON MUNICIPALITY AND ANR.	MR H BURAGOHAIN MR S S SHARMA MS L SHARMA	MR. A SATTAR MR. K M HALOI (R1) MR Z MUKIT MS. N BARMAN MR. B DAS (R1) MS. R HUSSAIN
52	WP(C)/4001/2019 FIXED	DIPEN CH. DEKA Versus THE GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR. S BORTHAKUR MR. J ABBAS	SC, GMC

53	WP(C)/4163/2019 FIXED	BIPUL CHANDRA DAS AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MR. A K GUPTA	GA, ASSAM MS. D S NEOG MS. ARUNDHATI BORA SC, G M D A
54	WP(C)/4255/2019	M/S. TEESTA DISTRIBUTORS Versus THE STATE OF MIZORAM AND 8 ORS.	MR. K N CHOUDHURY MR. R M DEKA	GA, MIZORAM
55	WP(C)/2663/2019	BIG STAR G SERVICES LLP Versus THE STATE OF MIZORAM AND 7 ORS	MR. I CHOWDHURY SR ADV	MR. S DUTTA MR. Y S MANNAN (R7) MS. N BARUAH (R7) ADDL. AG/GA
	WITH I.A.(Civil)/1897/2019 in WP(C)/2663/2019	M/S SUMMIT ONLINE TRADE SOLUTIONS PVT. LTD. Versus BIG STAR G SERVICES LLP AND 7 ORS	MR. S DUTTA	MR. R M DEKA GA, MIZORAM SC, ECI
56	WP(C)/2666/2019	BIG STAR G SERVICES LLP Versus THE STATE OF MIZORAM AND 7 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH	MR. S DUTTA MR. Y S MANNAN MS. N BARUAH ADDL. AG/GA
	WITH I.A.(Civil)/1896/2019 in WP(C)/2666/2019	M/S SUMMIT ONLINE TRADE SOLUTIONS PVT. LTD. Versus BIG STAR G SERVICES LLP	MR. S DUTTA	MR. R M DEKA GA, MIZORAM SC, ECI
57	WP(C)/2669/2019	M/S TEESTA DISTRIBUTORS Versus THE STATE OF MIZORAM AND 7 ORS	MR. K N CHOUDHURY SR. ADV MR. R M DEKA MR. V L RALTE	MR S S DEY MR. S DUTTA MR. Y S MANNAN (R8) MS. N BARUAH (R8) MR. D J KAPIL ADDL. AG/GA
	WITH I.A.(Civil)/1898/2019 in WP(C)/2669/2019	M/S SUMMIT ONLINE TRADE SOLUTIONS PVT. LTD. Versus M/S TEESTA DISTRIBUTORS	MR. S DUTTA	MR. R M DEKA GA, MIZORAM SC, ECI
58	WP(C)/3543/2019	M/S SUMMIT ONLINE TRADE SOLUTIONS PVT LTD Versus THE STATE OF MIZORAM AND 3 ORS	MR. S DUTTA MR. R SUBEDI MR. B LALRAMENGA	ADDL. AG/GA
59	WP(C)/3544/2019	NV INTERNATIONAL (PARTNERSHIP FIRM) Versus THE STATE OF MIZORAM AND 3 ORS	MS J ZOTHANMAINI MR J L REATHLEI MR. Y S MANNAN MS. N BARUAH	ADDL. A.G.
60	WP(C)/3547/2019	M/S RAUNAK AGENCY Versus STATE OF MIZORAM AND 2 ORS		ADDL. AG/GA
61	WP(C)/4461/2019	N.V.INTERNATIONAL Versus THE STATE OF MIZORAM AND 2 ORS.	MS. P BHATTACHARYA MR. A BHATTACHARYYA	GA, MIZORAM
62	WP(C)/4732/2019	M/S. POOJA FORTUNE PVT. LTD. Versus THE STATE OF MIZORAM AND 3 ORS	MR N DUTTA MR. B TALUKDAR MR. P MAHANTA MR. P K AGARWALA	GA, MIZORAM
63	WP(C)/4733/2019	M/S. NIRALA AGENCY AND ANR. Versus THE STATE OF MIZORAM AND 6 ORS.	MR D MAZUMDER MR. P BORAH MR. S BISWAS MS P CHOUDHURY	GA, MIZORAM

64	WITH WP(C)/5087/2019	M/S. NIRALA AGENCY AND ANR. Versus THE STATE OF MIZORAM AND 7 ORS.	MR D MAZUMDER MR. P BORAH MR. S BISWAS MS P CHOUDHURY	GA, MIZORAM
65	WITH WP(C)/5089/2019	BIG STAR G SERVICES LLP. Versus THE STATE OF MIZORAM AND 6 ORS.	MR. I CHOUDHURY MR. A K BARUAH MR. S BISWAKARMA	GA, MIZORAM
66	WP(C)/4332/2019 FIXED	MADHU RAM DAS AND 15 ORS. Versus UNION OF INDIA AND 3 ORS.	MS F AHMED	GA, ASSAM ASSTT.S.G.I.
67	WP(C)/5342/2019 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	SC, PNRD MR. M NATH MR. R ALI MR A S SK
68	WITH WP(C)/5140/2019	WAHAB ALI AHMED AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M KHAN	SC, PNRD
69	WP(C)/5601/2019 FIXED	SOKIR ALI @ SOBIR ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR. Y DOLOI SC, TRANSPORT (R2TO4)
ORDERS				
70	Cont.Cas(C)/513/2018 FIXED	CHARU ENGINEERING INDUSTRIES Versus SIDDHARTH SINGH AND 4 ORS	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1- R4,R5) MR. R R Gogoi (R1-R4,R5)
71	Cont.Cas(C)/225/2019 (PERSONAL APPEARANCE AT 10:30 A.M.), FIXED	KARMA THAOSEN Versus MOHIT RANJAN DEB AND ANR.	MR. B BARUAH MS P BATHARI MS S HASNU	
72	Cont.Cas(C)/308/2019	SUKUR ALI Versus SHYAMANTA RABI BARA	MR. A ROSHID MS. M R DEVI	MR. S S ROY
73	Cont.Cas(C)/362/2019 FIXED	SAROJ KUMAR SARAF Versus AVINASH JOSHI AND 4 ORS.	MS. D SONOWAL MR. R A CHOUDHURY	
74	I.A.(Civil)/919/2019 in WP(C)/7806/2018	TAPAN MANDAL Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA	SC, FOREST
	WITH WP(C)/7806/2018	TAPAN MANDAL Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MRS R DEKA MR H K SARMA	SC, FOREST MR. S MEDHI
75	WP(C)/1369/2019 WITH LCR, B/O	THANESWAR BARUAH AND ANR. Versus THE ASSAM BOARD OF REVENUE AND 6 ORS	MR. N SARKAR MR P K BASU MS. N SULTANA	MS M HAZARIKA (R2) GA, ASSAM MR. M K BORAH (R2) SC, REVENUE
76	I.A.(Civil)/2425/2019 in WP(C)/3986/2019	PRATIM ROY Versus SADHAN ROY CHOUDHURY	MR D RABHA MR. A K SINGH MS P MISHRA MR. H L MAURYA MR. V UPADHYAY	MR.A K SHARMA MR H K SARMA (SC, APDCL)
	WITH WP(C)/3986/2019	SADHAN ROY CHOUDHURY Versus PRITAM ROY AND 2 ORS	MR. A K DUTTA MR A K SHARMA MR. S SUTRADHAR	SC, APDCL
77	WP(C)/3811/2019 FIXED	GOLAPI RAY (DAS) AND ANR. Versus THE STATE OF ASSAM AND 8 ORS	MR. S K ROY MRS. M M ROY MS P M SARMA	GA, ASSAM MS. N BARUAH SC, REVENUE
78	WP(C)/4063/2019 FIXED	SWAPAN KUMAR GHOSH Versus THE BONGAIGAON MUNICIPALITY AND ANR.	MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	MR. K M HALOI (R1) MR. B DAS (R1)

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LEAVE NOTE OF ADVOCATES FOR 02/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MRS A BUJARBARUAH	02-09-2019	To	02-09-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,2nd September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 9

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, RELATING TO CRIMINAL
BENCH (CRL.A. MATTERS) ALONG WITH THE FOLLOWING
MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Tr.P.(CrI.)/14/2016 WITH WP(C) 2624/15 (D/O)	NASIM AHMED Versus THE STATE OF NAGALAND AND ANR	MR. K AGARWAL MR. J U N M LASKAR MS. A AHMED MR. M DAS	MR. R SARMA (R2) MR. S K ROY (R2) PP, NAGALAND
WITH				
2	Tr.P.(CrI.)/37/2015	NASIM AHMED Versus THE STATE OF NAGALAND AND ANR	MR.K AGARWAL MR.M DAS MS.S F MAITAI MS.A AHMED	PP, NAGALAND
3	Tr.P.(CrI.)/6/2019	JINNARA AKHTAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S RANA MR. R H BHUYAN	MR Z HUSSAIN (R2) MR. M HOQUE (R2) PP, ASSAM
4	CrI.A./212/2019 WITH OFFICE NOTE & LCR 1 FILE	SHYAM AND SONS (HUF) Versus THE STATE OF ASSAM AND ANR	MR. P TALUKDAR MS. M DAS MR. S K AGARWAL	PP, ASSAM
ORDERS				
5	CrI.L.P./24/2014 in CRL.L.P. 229647, WITH OFFICE NOTE	AMAR JYOTI BORA, Versus THE STATE OF ASSAM and ANR,	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI MR.A J RAJKHOWA	PP, ASSAM
WITH				
	CrI.M.C./486/2014	AMAR JYOTI BORA, Versus THE STATE OF ASSAM and ANR,	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI MR.A J RAJKHOWA	PP, ASSAM
6	CrI.A./65/2014 WITH OFFICE NOTE & LCR 4 FILES	MANIK BARMAN @ MANIK CH. ROY Versus STATE OF ASSAM and ANR.	MR.M U MAHMUD MR.A T SARKAR MR.S HOQUE MR.M I HUSSAIN MR.H R CHOUDHURY MR.M ALI	MR. A A R KARIM MS. R BEGOM MR J HUSSAIN PP, ASSAM
7	CrI.L.P./18/2015 in CRL.A.SL.NO. 243494, WITH OFFICE NOTE & LCR 2 FILES	UNION OF INDIA and 2 ORS, Versus UTPAL SAIKIA and ANR,	MS.M CHATTERJEE SC, NF RLY MS.U CHAKRABORTY MS.S P DAS	PP, ASSAM

	WITH Crl.M.C./285/2015	UNION OF INDIA and 2 ORS, Versus UTPAL SAIKIA and ANR,	MS.M CHATTERJEE SC, NF RLY MS.S P DAS MS.U CHAKRABORTY	PP, ASSAM
8	Crl.A./183/2017 WITH OFFICE NOTE & LCR 2 FILES	JAIN INFOTECH Versus SOUVIK SANYAL and ANR	MR.K K BHUYAN MR.B DEKA MR.B P CHANGMAI	MR. P DEKA MR. A CHETIA MR. S KAKATI
9	Crl.A./230/2017 WITH OFFICE NOTE & LCR 1 FILE	M/S GUPTA HARDWAREPRIVATE LIMITED Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MR.M K NATH MR.R MAZUMDAR MS.P BORGOHAIN	PP, ASSAM
10	I.A.(Crl.)/832/2018 WITH OFFICE NOTE in Crl.A./7451/2018	SRI SUNIL KUMAR SAHANI @ SUNIL SAHANI Versus SRI SHEWJI RAI	MR B K MISHRA MR. S ISLAM MR A HAWARI	
	WITH Crl.A./7451/2018 (Filing Number) WITH OFFICE NOTE	SRI SUNIL KUMAR SAHANI @ SUNIL SAHANI Versus SRI SHEWJI RAI		
	WITH Crl.L.P./131/2018 WITH OFFICE NOTE	SRI SUNIL KUMAR SAHANI @ SUNIL SAHANI Versus SRI SHEWJI RAI	MR B K MISHRA MR. S ISLAM MR A HAWARI	
11	Crl.A./17/2019 WITH OFFICE NOTE, FIXED	SRI GOBINDA BHUYAN Versus THE STATE OF ASSAM AND ANR.	MR. B SARMAH MR. M DEKA MR.I CHOUDHURY MR. G PHUKAN	PP, ASSAM
12	Crl.A./33/2019 WITH OFFICE NOTE & LCR 4 FILES	M/S HOTEL NORTH EAST Versus MD SAHABUDDIN AHMED	MR. A R SHOME	
13	Crl.A./95/2019 WITH OFFICE NOTE & LCR 4 FILES	MD ABDUL MALEK Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR. H A AHMED	PP, ASSAM
14	Crl.A./178/2019 WITH LCR 4 FILES	PI LALREMPUII FANAI Versus THE STATE OF MIZORAM AND ANR	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY MR. B BHAGAWATI	PP, MIZORAM
15	Crl.A./184/2019 WITH OFFICE NOTE	JAIN INVESTMENTS Versus SRI EMMANUAL BASUMATARY	MR. D K KOTHARI MR R K MOUR MR. A SARMA MR. B DEKA MR P DAS	MR S SANCHETI MR. A SANCHETI MR. R C SANCHATI MS N BORGOHAIN
16	Crl.A./186/2019 WITH OFFICE NOTE & LCR 6 FILES	MD. MOBIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. R SARMA MS. S D SAIKIA MS B DEVI	PP, ASSAM
	WITH I.A.(Crl.)/397/2019 in Crl.A./186/2019	MD. MOBIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. R SARMA MS. S D SAIKIA MS B DEVI	PP, ASSAM
17	Crl.A./206/2019 WITH OFFICE NOTE & LCR 5 FILES	SRI BIJOY DAS Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
18	I.A.(Crl.)/209/2019 WITH OFFICE NOTE & LCR 1 FILE in Crl.A./1619/2019 WITH Crl.A./1619/2019 (Filing Number)	ARIHANT INTERNATIONAL LIMITED Versus THE STATE OF ASSAM AND 6 ORS Versus ARIHANT INTERNATIONAL LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR. A K JAIN	PP, ASSAM

	WITH CrI.L.P./19/2019	ARIHANT INTERNATIONAL LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR. A K JAIN	PP, ASSAM
19	I.A.(CrI.)/210/2019 WITH OFFICE NOTE & LCR 4 FILES in CrI.A./106/2019 WITH CrI.A./106/2019	SADIQUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. J M SULAIMAN	MR. S R BARBHUIYA PP, ASSAM
20	CrI.A./256/2019 WITH OFFICE NOTE & LCR 4 FILES WITH I.A.(CrI.)/518/2019 in CrI.A./256/2019	SADIQUR RAHMAN Versus THE STATE OF ASSAM AND ANR MD. ASFAQUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. J M SULAIMAN MR. L R MAZUMDER MR M HOQUE	PP, ASSAM PP, ASSAM
21	CrI.A./275/2019 WITH OFFICE NOTE & LCR 4 FILES	MD. ASFAQUL HAQUE Versus THE STATE OF ASSAM AND ANR SRI RANJIT BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR M HOQUE MR J C BORAH	PP, ASSAM PP, ASSAM
22	CrI.A./294/2019 WITH LCR 7 FILES IN 2 BUNDLES	SRI MUKTI PADA ACHARJEE Versus CENTRAL BUREAU OF INVESTIGATION	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. S C KEYAL SC, CBI
23	I.A.(CrI.)/303/2019 CrI.A./42/2014 (D/O), WITH OFFICE NOTE in CrI.A./42/2014	NAZRUL ISLAM CHOUDHURY @ NAZRUL ISLAM AND ANR Versus THE STATE OF ASSAM and ANR	MR J C BORAH	PP, ASSAM
24	I.A.(CrI.)/651/2019 WITH LCR 6 FILES in CrI.A./204/2019 WITH CrI.A./204/2019	SRI BHAGIRATH DAS Versus THE STATE OF ASSAM AND ANR	MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
25	I.A.(CrI.)/661/2019 WITH OFFICE NOTE in CrI.A./278/2019 WITH CrI.A./278/2019 WITH OFFICE NOTE	SRI BHAGIRATH DAS Versus THE STATE OF ASSAM AND ANR SRI JAY CHANDRA GOGOI Versus STATE OF ASSAM AND ANR SRI JAY CHANDRA GOGOI Versus STATE OF ASSAM AND ANR	MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER N ALAM MR. B CHETRI MR. K K PARASAR MR. B CHETRI MR. K K PARASAR MS Y BHUTIA	PP, ASSAM PP, ASSAM
HEARING				
26	CrI.A./37/2011 WITH LCR 4 FILES	UTPAL KUMAR BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR.K SARMA MD.A HUSSAIN MR.D DAS MS.K M SARMA	MR.R DE MR.P DEKA MR.N P BARUAH PP, ASSAM MR.R BORDOLOI
27	CrI.A./59/2011 WITH LCR 3 FILES	PANKAJ KR.GHOSH Versus THE STATE OF ASSAM	MR.S NATH MR.M K DAS	PP, ASSAM
28	CrI.A./63/2011 WITH LCR 5 FILES	PUNYA KANTA DAS Versus STATE OF ASSAM	MR.B M CHOUDHURY MS.S CHOUDHURY	PP, ASSAM
29	CrI.A./109/2011 WITH OFFICE NOTE & LCR 4 FILES	GIREN DAS AND 2 ORS Versus STATE OF ASSAM	MR.B CHAKRABORTY MR.U DAS MR.C BHATTACHARYYA	PP, ASSAM
30	CrI.A./157/2011 WITH LCR 2 FILES	MANORANJAN MANDAL Versus ABHIRAM MANDAL AND ORS	MR.K M HALOI MR.U K DAS	MR.S C BISWAS MS.B CHOUDHURY MRS.S D CHOUDHURY MR.P BISWAS

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LEAVE NOTE OF ADVOCATES FOR 02/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MRS A BUJARBARUAH	02-09-2019	To	02-09-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,2nd September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 11

[CIVIL BENCH

THIS BENCH WILL TAKE UP HEARING LIST [SPECIAL LIST (CIVIL)] DATED 02-09-2019 TO 01-11-2019, ALONG WITH THE FOLLOWING MATTERS.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(I/O)/274/2019 CAVT. NO.0775/2019 FIXED	M/S. NEW GENERATION STEEL LALGANESH TINALI Versus SM CORPORATION LTD	MR A K RAI FOR CAVEATOR	MR. R HAZARIKA
2	CRP(I/O)/275/2019 CAVT. NO.0773/2019 FIXED	SANDEEP STORES Versus SM CORPORATION LTD	MR A K RAI MS K GOGOI MS. N RAI	MR. R HAZARIKA FOR CAVEATOR
3	CRP(I/O)/280/2019	GAUTAM DAS Versus ON DEATH OF JITENDRA NATH GOGOI HIS LEGAL HEIRS - GEETA DEVI AND 2 ORS.	MR. P P DUTTA MR. A BORUA	
ADMISSION				
4	CRP(I/O)/54/2017 FIXED	RIJU TOB BORAH and 2 ORS. Versus MUSSTT. MEENA BEGUM and 2 ORS.	MR. R K BHUYAN MR.R RABHA	MR.S K BARKATAKI(R-1)
5	FAO/26/2018	RAMAKANTA DUTTA Versus JHUTAN SAHA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	MR K AGARWAL MR. A K CHAUDHURY
	WITH I.A.(Civil)/3727/2018 in FAO/26/2018	SRI RAMAKANTA DUTTA Versus SRI JHUTAN SAHA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	MR. A K CHAUDHURY MR. K AGARWAL
6	Tr.P.(C)./68/2018	GOURI CHAKRABORTY Versus PARTHA SARATHI CHAKRABORTY	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	MR SISHIR DUTTA MR. C SHARMA MR. SIDHANT DUTTA
7	FAO/68/2018	M/S PANBARI TEA CO. LTD. AND 2 ORS. Versus M/S UMCHAND SHERMALL AND CO.	MR K AGARWAL MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS MR. R HUSSAIN	MR. D K KOTHARI MR. B DEKA

	WITH I.A.(Civil)/4276/2018 in FAO/68/2018	M/S PANBARI TEA CO. LTD. AND 2 ORS. Versus M/S UMCHAND SHERMALL AND CO.	MR K AGARWAL MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS MR. R HUSSAIN	
8	WITH CRP/189/2018	M/S PANBARI TEA CO. LTD. AND 2 ORS. Versus M/S UMCHAND SHERMALL AND CO.	MR K AGARWAL MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS MR. R HUSSAIN	
9	CRP(I/O)/402/2018 FIXED	G AND T RESOURCES WORLDWIDE AND 6 ORS. Versus NAVEEN GOENKA	MR. N C DAS MS. M BORAH MS. M DEVI MS A DAS	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI
10	FAO/1/2019	PRITISH RANJAN DAS AND ANR Versus SRI JASODA RANJAN DAS AND 11 ORS	MR J H SAIKIA MR. D MAZUMDAR	S ALI (R1-R11) MR. N BHARALI (R1-R11)
	WITH I.A.(Civil)/37/2019 in FAO/1/2019	PRITISH RANJAN DAS AND ANR Versus SRI JASODA RANJAN DAS AND 11 ORS	MR J H SAIKIA MRS. D MAZUMDAR	
11	CRP(I/O)/17/2019	SAMSUN NEHAR MAZUMDER AND 4 ORS Versus ALA UDDIN MAZUMDER AND 5 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR. M H RAJBARBHUIYAN (R1-R6) MR. W RAHMAN (R1-R6) MS. S RASUL (R1-R6)
	WITH I.A.(Civil)/163/2019 in CRP(I/O)/17/2019	SAMSUN NEHAR MAZUMDER AND 4 ORS Versus ALA UDDIN MAZUMDER AND 5 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	
12	Tr.P.(C)./27/2019 FIXED	JUNTI KOCH Versus BHABA KOCH	MR G UZIR MR. S M BARUAH MR. S K SINGHA MR T K DAS	MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN N ALAM
13	MFA/172/2019 CAVT. NO.0370/2019 CAVT. 370/2019	SRI AMRIT BORGHAIN Versus SRI RAJIB BORGHAIN	MR. A K PURKAYASTHA MS. S B CHOUDHURY	MR. M DAS MR. N CHOUDHURY MR. B D DEKA FOR CAVEATOR
14	CRP(I/O)/185/2019	UNION BANK OF INDIA AND 2 ORS. Versus ABHISHEK SAH AND 2 ORS.	MR. M SHARMA	MR. A K GUPTA MR. R S MISHRA
15	MFA/204/2019	BARAK VALLEY CEMENTS LTD. Versus UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA MS. L DAS	SC, NF RLY
16	I.A.(Civil)/1659/2019 FIXED in CRP(I/O)/60/2019 WITH CRP(I/O)/60/2019	JAMELA KHATUN Versus MUSOLEMUDDIN Versus MUSOLEMUDDIN Versus JAMELA KHATUN	MR. N N KARMAKAR MR. M RAHMAN MR. N DHAR MR. N HAQUE MR. S R BARBHUIYA MR. M HUSSAIN MR. T U LASKAR	MR. N DHAR MR. N N KARMAKAR MUSTAFIJUR RAHMAN
17	WP(C)/4899/2019 FIXED	M/S. MAA MANASHA PRINTERS AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S SARMA MR. J ROY MR T MEELEE	MR. D DAS SR. ADV GA, ASSAM MR S KHOUND R SARMAH
	WITH I.A.(Civil)/2566/2019 in WP(C)/4899/2019	THE STATE OF ASSAM AND 2 ORS. Versus M/S. MAA MANASHA PRINTERS AND ANR.	MR D DAS MR S KHOUND R SARMAH	MR. J ROY

ORDERS

18	RSA/149/2008 WITH LCR AND MEDIATION REPORT	ON THE DEATH SUREN BORDOLI HIS LEGAL HEIRS Versus MAMONI BORDOLOI	MS.P K ZANNAT MRS.M DAS MS.L DEVI MS.N VASHUM	MR.D C MAHANTA MR.T J MAHANTA MS.P BHATTACHARYA
19	MFA/44/2012 WITH LCR, B/O	THE NEW INDIA ASSURANCE CO. LTD. Versus BASAT ALI AND ORS	MR.D K DAS MR.R GOSWAMI MR.I ALAM	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.A ALAM
20	MFA/100/2012 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MD. AMIR ALI @ AMIR and ORS	MR.N C DAS MR.G BAISHYA MR.R GOGOI	
21	MC/1250/2015 IN MFA SL. NO. 241041, WITH STAY PET.	THE ORIENTAL INSURANCE CO. LTD. Versus MUST. ANOWARA KHATOON and ANR,	MS.R D MOZUMDAR MS.B BORAH	MS.M TALUKDARR-1 MS.D KALITA(R-1)
22	MFA/45/2016 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus SAMSUL ALI and ORS	MS.M CHOUDHURY MR.D BARUAH MR.D CHAKRABORTY MR.M CHOUDHURY MR.S DUTTA	
23	MFA/87/2017	ORIENTAL INSURANCE CO. LTD. Versus SUKUR ALI MANDAL and ANR.	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR.A R AGARWALA
24	Review.Pet./92/2017	SRI DEBENDRA NATH DAS Versus SRI MANIK CH KALITA and 4 ORS	MR.N N B CHOUDHURY MR.N KALITA MR D P SAHU	MR. B CHAKRAVARTY MR. A RAHMAN SC, ELEMENTARY EDUCATION MS THUYEKHRULU (R1) SC, BTC
	WITH			
25	WP(C)/6816/2016	MANIK CH. KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR.A NATH MR.D DOLEY	MR.N N B CHOUDHURY(R - 5) MR.N KALITA(R - 5) MR D P SAHU(R - 5) SC, ELEMENTARY EDUCATION SC, BTC
26	Review.Pet./102/2017 WP(C) 388/2015(D/O), WP(C) 369/2015(D/O), WA 472/2015(D/O), WP(C) 287/2015(D/O), FIXED	THE STATE OF ASSAM and ANR Versus LEKHAN LAHAN L.P. SCHOOL and 2 ORS	MR.D SAIKIA MR.N SARMA SC, EDUCATION MR. N BORAH	
	WITH			
27	Cont.Cas(C)/357/2015	LEKHAN LAHAN L.P. SCHOOL, LAKHIMPUR Versus UDHAB CH. DAS and ANR.	MR.D BORAH MR.N BORAH	MR.R MAZUMDARR-2 MR.N SARMA(R-2) MR.D CHETIA(R-2)
	WITH			
28	Cont.Cas(C)/358/2015	BALIPARA SINGIDOLONI JANAJATI L.P. SCHOOL, LAKHIMPUR Versus UDHAB CH. DAS and ANR.	MR.D BORAH MR.N BORAH	
	WITH			
29	Cont.Cas(C)/366/2015	NITYANANDA BORAH Versus UDHAB CH. DAS and ANR.	MS.M BORAH MR.R GOGOI MR.N BORAH	MR.R MAZUMDAR(R-2) MR.N SARMAR-2 MR.D CHETIA(R-2)
	WITH			
30	Cont.Cas(C)/369/2015	HIRANYA KR. DEKA Versus UDHAB CH. DAS and ANR.	MS.M BORAH MR.R GOGOI MR.N BORAH	MR.R MAZUMDAR(R-2) MR.N SARMAR-2 MR.D CHETIA(R-2)
	WITH			
31	Review.Pet./95/2017	THE STATE OF ASSAM and ANR Versus BALIPARA SINGIDOLONI JANAJATI L.P. SCHOOL and 2 ORS	MR.D SAIKIA MR.N SARMA MR.A DEKA	
	WITH			
32	Review.Pet./105/2017	THE STATE OF ASSAM and ANR Versus SRI HIRANYA KR DEKA and ANR	MR.D SAIKIA MR.N SARMA SC, EDUCATION MR.A DEKA	

33	WITH Review.Pet./106/2017	THE STATE OF ASSAM and ANR Versus NITYANANDA BORAH and ANR	MR.D SAIKIA MR.N SARMA SC, EDUCATION MR.A DEKA	
34	MFA/160/2018 WITH LCR	SMTI RINA DAS Versus THE UNION OF INDIA	MR. Z IQBAL MR. K KALITA MS. N RAFIQUE	MR B SARMAH SC, NF RLY
35	Tr.P.(C)./31/2019	MAMATA DAS CHOUDHURY Versus SUMIT CHOUDHURY	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR. M BISWAS MS H KONWAR
36	CRP(I/O)/124/2019 FIXED	MRINAL KUMAR DAS Versus ALIUL ISLAM AND 3 ORS.	MS. R CHOUDHURY MS. S S ZIA	MR J ISLAM MR. A HUSSAIN
37	CRP(I/O)/155/2019 FIXED	JOYGAN BIBI AND ANR. Versus ON DEATH OF LATE ATOWAR RAHMAN HIS LEGAL REPRESENTATIVE - BHANU BEWA AND 5 ORS	MR. K K DEY MR V K BAROOAH	MR G BHARADWAJ MR B DEORI
38	CRP(I/O)/211/2019 FIXED	HABIBUR RAHMAN BARLASKAR AND 2 ORS. Versus TAHIR ALI BARLASKAR AND 18 ORS.	MR. S K GHOSH MS F AHMED	
39	CRP(I/O)/215/2019 FIXED	ABHIJIT SARMA AND ANR. Versus STATE BANK OF INDIA	MS. M BORAH MR. S DEB MS. A KALITA	
40	CRP(I/O)/217/2019 FIXED	AMOL KUMAR SHARMA AND ANR. Versus SUJIT SUTRADHAR	MR. N N JHA MR. J KHAN MR. M BERIA MR. K CHOUDHURY	MR. A SATTAR MR Z MUKIT MS. N BARMAN MS. R HUSSAIN
41	CRP(I/O)/241/2019 FIXED	PRIYANGSHU PRABAL DAS AND ANR. Versus SUBODH KUMAR SINGH AND 4 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	
42	CRP(I/O)/260/2019 FIXED	BHOPAL THAPA Versus GIRIJESH TIWARI AND 7 ORS.	MR H DAS MR. P GOGOI	
43	I.A.(Civil)/1014/2019 in MFA/88/2019	MD. UBEDUR RAHMAN BORAH Versus MD. ULFATUR RAHMAN BORAH AND ANR	MR. SK S N MOHAMMAD MR A IKBAL MR SK N MAHAMMAD	
	WITH MFA/88/2019	MD. UBEDUR RAHMAN BORAH Versus MD. ULFATUR RAHMAN BORAH AND ANR	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR S JAFRI	MR. S DEKA (R2) MR. D CHOUDHURY MS. J BORO (R2) MR D TUMUNG (R2) MR. T CHAKRABORTY SC, NF RLY
44	I.A.(Civil)/1114/2019 FIXED in Arb.A./6/2019 WITH Arb.A./6/2019	PCM CEMENT CONCRETE PVT LTD Versus UNION OF INDIA AND 2 ORS	MR. S SHARMA MR. S N ADHYAPAK	
		PCM CEMENT CONCRETE PVT LTD Versus UNION OF INDIA AND 2 ORS	MR. S SHARMA MR. S N ADHYAPAK	BRIJESH SARMA SC, NF RLY MS G SARMAH (R3)

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LEAVE NOTE OF ADVOCATES FOR 02/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019

7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MRS A BUJARBARUAH	02-09-2019	To	02-09-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,2nd September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 13

[CIVIL BENCH - III & IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL
BENCH - III) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/8037/2015	SOBBIR AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 19 ORS	MR.B K DAS MR.S ROY MR.M H LASKAR	SC, CO-OP.
ORDER (IMPLEADMENT OF PARTY)				
2	I.A.(Civil)/2245/2019 FIXED in WP(C)/6149/2016 WITH WP(C)/6149/2016	KRISHNA KANTA BAISHYA Versus THE STATE OF ASSAM AND 19 ORS KRISHNA KANTA BAISHYA Versus THE STATE OF ASSAM AND 2 ORS	MR G Z AHMED MD A A HUSSAIN MR.G Z AHMED MR.A A HUSSAIN	SC, FINANCE DEPTT. MR.D SAIKIA SC, FINANCE & TAXATION
ADMISSION				
3	WP(C)/4154/2013 FIXED	MISS ASMA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MS.S K NARGIS MS.A NEOG MS.B W AKHTARA MS.S ORAON	GA, ASSAM SC, SOCIAL WELFARE
4	WP(C)/6282/2013 FIXED WITH MC/3654/2013 in WP(C)/6282/2013	ANISUZ ZAMAN LASKAR Versus THE STATE OF ASSAM and ANR ANISUZ ZAMAN LASKAR Versus THE STATE OF ASSAM and ANR	MR.B C DAS MR.B CHAKRABORTY MR. E AHMED MR.N I KHAN MR.B C DAS MR.B CHAKRABORTY MR. E AHMED MR.N I KHAN	GA, ASSAM
5	WP(C)/1944/2014 FIXED WITH I.A.(Civil)/1393/2018 in WP(C)/1944/2014	SMTI RUPANJALI BORPATRA GOHAIN RONGPIPI Versus THE STATE OF ASSAM AND 6 ORS SMTI. RUPANJALI BORPATRA GOHAIN Versus STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MR.P P DUTTA MR.B BORA MR.A BHATTACHARYA MR. T J MAHANTA MR. P P DUTTA MR. A BHATTACHARYYA MR. B BORA	MR.B D DAS MR.H K SARMA MR.U K NAIR MR.A CHETRY MR. D NATH MS.S G BARUAH SC, HEALTH MR B D DAS MR H K SARMA SC, HEALTH

	WITH I.A.(Civil)/1549/2018 in WP(C)/1944/2014	SMTI. MEENA NUNISA Versus SMTI. RUPANJALI BORPATRA GOHAIN RONGPIPI AND 6 ORS	MR B D DAS MR H K SARMA	MR. T J MAHANTA MR. A BHATTACHARJEE SC, HEALTH
6	WP(C)/3909/2014 FIXED	PRAMOD CH. SARMA, Versus STATE OF ASSAM and 3 ORS,	MR.D HAZARIKA MR.S CHAKRABARTY	DR.B AHMED (SC, INDUSTRIES DEPT., ASSAM) MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
7	WP(C)/4777/2014 FIXED	MS AZIRON NESSA Versus THE STATE OF ASSAM AND 4 ORS	MR.M K DAS MRP DOLEY	GA, ASSAM MR.Y DOLOIR- 1-4 RC, CBI ADDL. AG, ASSAM GA, ASSAM
8	WP(C)/6381/2014 FIXED	MANOJ KUMAR and 61 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.U K NAIR MR.A CHETRY	GA, ASSAM
9	WITH WP(C)/6036/2014	RIKIMONI DAS and 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.P PATHAK MR.N SAIKIA	GA, ASSAM
10	WP(C)/1539/2015	M/S INLAND WORLD LOGISTICS PVT. LTD. and 4 ORS Versus THE UNION OF INDIA and 7 ORS	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.A DEKA	MR.A K SARKAR MR.A BARKATAKI SC, NF RLY(R1-8)
11	WP(C)/1586/2015	ADHIGRAHAN KARIBA BICHARA KRISHI BHUMIR USIT MULYA DABI SANGRAM SAMITI and 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR.B BANERJEE MR.A K SHARMA MS.C MOZUMDAR MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY	GA, ASSAM(R1-6) MR.S C KEYAL ASSTT.S.G.I.(R7)
12	WP(C)/1596/2015	RANJIT SARMA and 14 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MS.S BARUA MRS.J M KONWAR	MR.D K SARMAH(R-6) MR.N PATHAKR-6 MR.A PATHAK(R-6) SC, PWD(R1-5)
13	WP(C)/1600/2015	SMT. MUHILA NATH @ MUHILA DEVI @ MUHILA BALA NATH and 6 ORS, Versus THE STATE OF ASSAM and 8 ORS,	MR.K K MAHANTA MS.P BARUAH MR.K SINGHA MR.K M MAHANTA	GA, ASSAMR1-6,8
14	WP(C)/4200/2015 FIXED	RAMESH CH BRAHMA and 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR.P K DAS MR.N HAQUE MRN J DAS MR.A CHOUDHURY MR.D DEKA MR.R ALI	GA, ASSAM GA, ASSAM MR.M KHATANIAR(SC, BTC) MR. N UPADHAYAY(SC, IRRIGATION DEPTT)
15	WP(C)/4400/2015	SANMILITA UZONI AXOM BUS MALIK SANGSTHA Versus THE STATE OF ASSAM AND 8 ORS	MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	SC, A S T CR3 SC, TRANSPORT (R1,2,4-9)
16	WP(C)/4592/2015	VAISHNO DEVI TRADERS PVT. LTD. Versus THE STATE OF WEST BENGAL AND 11 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	SC, FINANCE & TAXATION GA, ASSAM MR.J L SARKAR(R1-8) MR.S NATH (R1-8) MR.G J SHARMA (R1-8)
17	WP(C)/6513/2015 WP(C) 859/2015(D/O), FIXED	SRI GOKUL MOHAN and 11 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MS.P BHATTACHARYA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA MR.D MAHANTA	MR. B GOGOI SC, FINANCE SC, HEALTH
18	WP(C)/6840/2015 FIXED	HADIM JIGDONG KACHARI Versus THE STATE OF ASSAM and 3 ORS	MR.P K DAS MD.A KHAN MRN J DAS MR.A CHOUDHURY MR.R ALI	GA, ASSAM

19	WP(C)/7220/2015 FIXED	LEDO TEA CO. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR.B SHARMA MR.S SHARMA MR.P DEKA MD.ASLAM	GA, ASSAM
20	WP(C)/7706/2015 FIXED	SHEO SANKAR SINGH Versus THE STATE OF ASSAM AND 5 ORS	MR.S S DEY MR.S BANIK MR.H GUPTA MS.M MAHANTA	MR.A C BORBORA GA, ASSAM SC, TMB
WITH				
21	WP(C)/6477/2015 CAVT. NO. 1273/15	SHEO SANKAR SINGH Versus THE STATE OF ASSAM AND 5 ORS	MR.S BANIK MR.H GUPTA MS.M MAHANTA	GA, ASSAM MR.S DUTTA SC, TMB MR.A C BARUAH FOR CAVEATOR
22	WP(C)/146/2016	ARNAMAI DEKA Versus THE ASSAM STATE ELECTRICITY BOARD AND 4 ORS	MR.R S CHAUHAN	MR.B D DAS MR.H K SARMA SC, APDCL MR. D NATHAddl. Sr. Govt. Advocate
23	WP(C)/2078/2016	HABIBUR RAHMAN KHAN and 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR.S K BARKATAKI MS.M DAS MS.B SARMA MR.D K NATH	GA, ASSAM
24	WP(C)/2232/2016	SUKHMOL BORO Versus THE ASSAM AGRICULTURAL UNIVERSITY and 3 ORS	MR.P SUNDI MR.R SINGH	MR.C BARUAH(R-2) MR.R K TALUKDAR(R-2) MS.D TAMULI(R-2) SC, AGRI. DEPARTMENT
25	WP(C)/3157/2016 FIXED	FORCE NO 0750090137 NARUJ KR DOLEY Versus THE UNION OF INDIA and 3 ORS	MR.R MAZUMDAR MR U SARMA MR.H BEZBARUAH MS.R DUTTA	C.G.C. MR.S K MEDHI ASSTT.S.G.I.
26	WP(C)/3354/2016	ANITA RABHA Versus THE A.P.D.C.L. and 7 ORS.	MR.A T SARKAR MR.K RAHMAN	MR.R SHARMA(R-8) SC, APDCL MS.J GOGOI(R-8) MR.K GOSWAMI(R-8) MR. S R BORUAH (GA, ASSAM)
27	WP(C)/3585/2016 FIXED	SMT. JUN GOHAIN and ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR.A GANGULY MR.S K SINGH MR.A DUTTA	MR.D SAIKIA(R-5) GA, ASSAM SC, NHAI MR. A RAJKHOWA (R5) MR. R P HAZARIKA (R5) MR.H S BORAH(R-5) DR.A K BORAH(R-5)
28	WP(C)/3755/2016 FIXED	JUSHNARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR.S CHOUDHURY MR.H R AHMED MD.B RAHMAN	SC, SOCIAL WELFARE
29	WP(C)/5329/2016	ARUN KALITA Versus THE OIL INDIA LIMITED and 3 ORS.	MR.U K NAIR MR.A CHETRY MS W YHOSHII MR.M P SARMA	MR.A SARMA(R- 1-3) MS.P KHOUND(R- 1-3) MR.S CHOWDHURY R-4 MR.A JAHID(R- 1-3)
30	WP(C)/7416/2016 FIXED	ABDUR RAHMAN KHAN Versus THE STATE OF ASSAM and 6 ORS.	MR. A SARMA MR. B RAHMAN MR. S CHOWDHURY	GA, ASSAM MR. B GOGOI(SC, HEALTH DEPT. AND NHM) MR. U SAIKIAR- 6 and 7 MS. J BORAH (R- 6 & 7) MR. R K NATH (R- 6 & 7)
31	WP(C)/3349/2019 FIXED	LABANYA DUTTA Versus THE ASSAM STATE TRANSPORT CORPORATION AND 4 ORS.	MR. P TALUKDAR	SC, A S T C
ORDERS				
32	Cont.Cas(C)/470/2012 FIXED	HASNARA KHATUN Versus HEMANGA KISHORE SARMA and ORS	MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED MR.M R KHANDAKAR	

33	WP(C)/1884/2014 CAVT. NO.47/2/014 CAVT. 347/2014	RAFIQUL ISLAM and 13 ORS. Versus THE STATE OF ASSAM AND 26 ORS	MR.S C BISWAS MR.R MAZUMDAR MRS.S D CHOUDHURY MR. E AHMED MR.H A TALUKDAR	DR.B AHMED SC, CO-OP. MR.R ALI MD.M Z SHAH MD.M Z SHAH MR.H A AHMED MR.R ALI FOR CAVEATOR MR. S DUTTA
34	WP(C)/2878/2014 FIXED	DURLAV RAJ SAIKIA and ANR, Versus THE UNITED BANK OF INDIA and 2 ORS,	MR.K N CHOUDHURY MR.M MAHANTA MR.A DHAR MR.B K KASHYAP	
35	WP(C)/3299/2014 FIXED	SMTI. ANJALI SAIKIA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR.A K SHARMA MR.G J GOSWAMI MR.B KALITA MS. D SHARMA	GA, ASSAM MR.D BARUAH MR.M SAIKIA(R- 3-5) MR.M SAIKIA(R- 3-5) MRM HAZARIKA(R- 3-5)
36	Cont.Cas(C)/467/2015 FIXED	MD. RAFIK ALI 319 and 3 ORS. Versus MANISH THAKUR and 3 ORS.	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM	
37	WP(C)/725/2015 FIXED	PRASHANTA BORUAH Versus THE STATE OF ASSAM AND 15 ORS	MRM R ADHIKARI MR.C K S BARUAH MR.T N SRINIVASAN	GA, ASSAM(R1,3-6) MR.S C KEYAL MR. B SARMA C.G.S.C.(R2) ASSTT.S.G.I.
38	Cont.Cas(C)/797/2015	SMTI SEWALI KALITA Versus SANJIVA KUMAR and 2 ORS.	MR.D P BORAH	MR.P HAZARIKA(R-1&2) MR. R BORPUJARI MR. B GOGOI MR P NAYAK MR.A B T HAQUE(R-1&2) MS. N BORDOLOI
39	WP(C)/4614/2015	LAKHI BORO and 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.S K GOSWAMI MR.N BARMAN	GA, ASSAM C.G.C. ASSTT.S.G.I. MR.A C KALITA
40	WP(C)/4698/2015	81 NO. AMBARI GAON PANCHAYAT and 8 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.M K SHARMA MR.A B CHOWDHURY	GA, ASSAM(R1-5) MR.K SARMA(R-8) MR.D DAS(R-8) MR.K CHOUDHURYR-8 MS.K M SARMA(R-8)
	WITH			
41	WP(C)/4115/2015	AMBARI GAON PANCHAYAT and 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR. M K SHARMA MS. P M AHMED MR. M B ISLAM	GA, ASSAM MR. K SARMA(R-6 & 7) MR. D DAS (R-6&7) MR. K CHOUDHURY (R-6 & 7) MS. K M SARMA(R-6 & 7)
42	WP(C)/5080/2015	DIPTI KHATANIAR Versus THE UNION OF INDIA and 5 ORS	MR. M K BORAH MR.M DAS	C.G.C. MR.A C KALITA SC, F C I ASSTT.S.G.I.
43	WP(C)/5150/2015	CACHAR PAPER MILL OFFICERS AND SUPERVISORS ASSOCIATION and ANR, Versus HINDUSTAN PAPER CORPORATION LTD. and 3 ORS,	MR.R SARMA MR. D MAZUMDAR	C.G.C. MRS A GAYAN ASSTT.S.G.I.
44	WP(C)/6407/2015	MD. ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR.SK MUKTAR MS.P LAHKAR	GA, ASSAM MR.M DUTTA(R-7) MR.M ISLAMR-7 MR.N UDDIN(R-7)
45	Cont.Cas(C)/156/2016 FIXED	GUWAHATI ZILA THALUA SAK-PASALI BYABASAYEE SANTHA and ANR. Versus THE DY. COMMISSIONER	MR.S P DEKA MR.B KALITA MR.D SHARMA	MS.M HAZARIKA(R-1) MS.H BUZAR BARUAH(R-1&3)
46	Cont.Cas(C)/549/2016 FIXED	RUPAK KALITA Versus M.C. BORO and 3 ORS	MR.J M A CHOUDHURY MR.A B T HAQUE	

47	WP(C)/1610/2016	DHEKIAJULI SAMABAI KALA MANDIR LTD. and 2 ORS. Versus UCO BANK and ANR.	MR.B KAKATI MS.P SAHARIA	MR.S CHAMARIA(R-1) MR.D SARMAH(R-1) MR.M PHUKAN(R-1) MR.S CHANDA R-1
48	WP(C)/1655/2016	JAHER ALI Versus THE STATE OF ASSAM AND 6 ORS	MR.N HOSSAIN MR.M A AHMED	GA, ASSAM(R 1-6)
49	MC/37/2017 WP(C) 4676/2007(D/O), FIXED in WP(C)/4676/2007	UNION OF INDIA and ORS Versus THE GENERAL SECY. RAIL MAZDOOR UNION and ORS	DR. B N GOGOI (SC, RAILWAY) MR.H K DAS MS.B DEVI S SARMA	
50	I.A.(Civil)/786/2017 FIXED in WP(C)/6843/2013	SONAPUR NEWMARKET KHUDRA BYABASAI SANTHA and 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MS.K D SARMAH MR.L SOREN MS.H SARMA MRS.S D SAIKIA	GA, ASSAM MR.N ZAMAN(R-5) MRS.V L SINGH MR.A R MEDHI MR.A GANGULY(R-5) MS.T ROY MR.A BORA(R-5) SC, REVENUE
	WITH WP(C)/6843/2013	SONAPUR NEWMARKET KHUDRA BYABASAI SANTHA and 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MS.K D SARMAH MRS.S D SAIKIA MS.H SARMA MR.L SOREN	GA, ASSAM MR.N ZAMAN(R-5) MRS.V L SINGH MR.A R MEDHI MR.A GANGULY(R-5) MS.T ROY MR.A BORA(R-5) SC, REVENUE
	WITH MC/1226/2014 in WP(C)/6843/2013	SONAPUR NEWMARKET KHUDRA BYABASAI SANTHA and 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MS.K D SARMAH MS.H SARMA MRS.S D SAIKIA MR.L SOREN	GA, ASSAM MRS.V L SINGH MR.A R MEDHI MS.T ROY SC, REVENUE
	WITH MC/1327/2014 in WP(C)/6843/2013	SONAPUR SPORTS ASSOCIATION Versus SONAPUR NEWMARKET KHUDRA BYABASAI SANTHA and ORS.	MR.R SARMA MS.K D SARMAH MR.L SOREN MS.H SARMA MRS.S D SAIKIA	GA, ASSAM MRS.V L SINGH MR.A R MEDHI MS.T ROY SC, REVENUE
	WITH MC/3172/2014 in WP(C)/6843/2013	SONAPUR NEWMARKET KHUDRA BYABASAI SANTHA and 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MS.K D SARMAH MS.H SARMA MRS.S D SAIKIA MR.L SOREN	GA, ASSAM MRS.V L SINGH MR.A R MEDHI MS.T ROY SC, REVENUE
51	Review.Pet./2/2019 CRP(I/O) 56/2017(D/O),FIXED	JAINEX PARIWAHAN PVT LTD AND 3 ORS Versus YASHRAJ FILMS PVT LTD AND 3 ORS	MR. S P ROY MR A K RAI MS. N RAI	MR. K N CHOUDHURY (R1- R3) MD F FARIDI (R1-R3) MR. A DHAR (R1-R3) MISS S ROY (R1-R3)
52	I.A.(Civil)/870/2019 FIXED in Cont.Cas(C)/572/2015 WITH Cont.Cas(C)/572/2015	NAZMUL HUSSAIN LASKAR Versus KEERTHI JALLI, IAS, NAZMUL HUSSAIN LASKAR Versus BARUN BHUYAN, IAS	MR. A M S MAZUMDER MR.M HUSSAIN MR.A M S MAZUMDER	
	WITH I.A.(Civil)/1038/2016 in Cont.Cas(C)/572/2015	NAZMUL HUSSAIN LASKAR Versus BARUN BHUYAN, IAS	MR. M HUSSAIN MR. A M S MAZUMDER	
53	I.A.(Civil)/1251/2019 RSA 77/2017(D/O), RSA 75/2017(D/O) in Review.Pet./1376/2019	SRI BIREN DAS AND 2 ORS Versus SRI KUSHAL GOGOI	MR G P BHOWMIK MS. P CHUTIA	MR D DEKA

WITH

Review.Pet./1376/2019
(Filing Number)

SRI BIREN DAS AND 2 ORS

Versus

SRI KUSHAL GOGOI

PUNESWAR DAS

Versus

ASSAM PUBLIC SERVICE COMMISSION
and 9 ORS

MR. M SARANIA

MR. S U AHMED

MS E M HAZOWARY

MR C BARUAH

GA, ASSAM

SC, APSC

54 I.A.(Civil)/2165/2019
FIXED
in WP(C)/507/2014

WITH

WP(C)/507/2014

PUNESWAR DAS

Versus

ASSAM PUBLIC SERVICE COMMISSION
and 9 ORS

MR.M SARANIA

MR.S U AHMED

MS.M GOSWAMI

MR.C BARUAH

GA, ASSAM

SC, APSC

MR.A TALUKDAR

SC, PERSONNEL DEPT.

HEARING

55 WP(C)/4869/2016
FIXED

SUNIL MAHANTA

Versus

THE LIFE INSURANCE CORPORATION OF
INDIA and 4 ORS.

MR.B K BHAGAWATI

MSK KALITA

MS.A CHAKRABORTY

MR.S NATH(R-1-5)

MR.G J SHARMA(R-1-5)

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LEAVE NOTE OF ADVOCATES FOR 02/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MRS A BUJARBARUAH	02-09-2019	To	02-09-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Monday,2nd September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 15

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, RELATING TO CRIMINAL
BENCH (CRL.REV.P. AND CRL.PET. MATTERS) ALONG
WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./304/2019 FIXED	MD. KAMAR UDDIN DEWAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED	PP, ASSAM
2	Crl.Rev.P./357/2019	MD. ISHAHAQUE ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY MRS. S ISLAM	PP, ASSAM
	WITH I.A.(Crl.)/693/2019 in Crl.Rev.P./357/2019	MD. ISHAHAQUE ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY MRS. S ISLAM	PP, ASSAM
3	Crl.Rev.P./359/2019	BIPUL DAS Versus M/S. STARNET COMPUTER AND SOLUTION AND ANR.	MD A SAHAD MR. J CHOUDHURY	
	WITH I.A.(Crl.)/697/2019 in Crl.Rev.P./359/2019	BIPUL DAS Versus M/S. STARNET COMPUTER AND SOLUTION AND ANR.	MR. A SAHAD MR. J CHOUDHURY	
4	Crl.Rev.P./360/2019	DR SATYAKAM PHUKAN Versus THE ASOMIYA PRATIDIN AND 5 ORS.	MR. D K BAGCHI	
5	Crl.Rev.P./361/2019	INDRAJIT BANIK Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS. K TALUKDAR	PP, ASSAM
6	Crl.Rev.P./363/2019	JIABUR RAHMAN BARBHUIYA Versus SAHANARA BEGUM BARBHUIYA	MR. M H RAJBARBHUIYAN MR. W RAHMAN MS. S RASUL	
7	Crl.Pet./858/2019 FIXED	ABDUL MAZID Versus THE STATE OF ASSAM AND ANR.	MR J C GOGOI	PP, ASSAM
8	Crl.Pet./962/2019 FIXED	ABHIJIT HAZARIKA AND ANR. Versus INDRA MOHINI PATAR AND ANR.	MRS R BEGUM MS S BARPUJARI MR. P KATAKI MS. M DEVI	PP, ASSAM (R2)

9	Crl.Pet./981/2019	MUNSER ALI @ MUNSUR ALI Versus THE STATE OF ASSAM AND ANR.	MR. S H SIKDAR MD I H LASKAR	PP, ASSAM
10	Crl.Pet./982/2019	ANKESH CHANDRA AND ANR. Versus MAKAN SINGH RANA AND ANR.	DR. B U AHMED MR. N HAQUE MR. A K AZAD	
11	Crl.Pet./983/2019	JITU TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI MR. J K DAS	PP, ASSAM
12	Crl.Pet./984/2019	JITEN KALITA Versus THE STATE OF ASSAM AND ANR.	MR. B BORA MR P S RAJA	PP, ASSAM
13	Crl.Pet./986/2019	MRINMOY SINHA Versus THE STATE OF ASSAM AND ANR.	MR T KALITA MR. A SAIKIA MR. A S ALI MR. J ISLAM	PP, ASSAM
14	Crl.Pet./987/2019	SARFARAJ AHMED (CHANDI) AND ANR. Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL MS. S NEWAR MS. M K BROWN	PP, ASSAM
15	Crl.Pet./988/2019	SUBRATA DAS Versus THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
16	Crl.Pet./989/2019	LONGKI BEY Versus THE STATE OF ASSAM AND ANR.	MR. M SARANIA MD. S U AHMED	PP, ASSAM
17	Crl.Pet./990/2019	MD JITU ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. J C GOGOI MR. K KALITA	PP, ASSAM
18	Crl.Pet./991/2019	FARIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. N HOQUE MD. ARIF	PP, ASSAM
19	Crl.Pet./992/2019	MD. SAYNUL HAQUE CHOUDHURY @ MD. SAINUL HAQUE Versus THE STATE OF ASSAM	MR H R CHOUDHURY MS. L BORAH MS. S CHOUDHURY	PP, ASSAM
20	Crl.Pet./993/2019	ARUP SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. D DAS	PP, ASSAM
ORDER (STAY VACATING)				
21	I.A.(Crl.)/418/2019 in Crl.Pet./180/2019	THE UNION OF INDIA AND ANR Versus BAIKUNTHA KALITA	MR. S K MEDHI	MR. A K BHUYAN
	WITH Crl.Pet./180/2019	BAIKUNTHA KALITA Versus UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MS. Y S PHOM	MR. S K MEDHI (R1, R2)
22	WITH Crl.Pet./1020/2018	SUNIL CHOPRA AND ANR. Versus ENFORCEMENT DIRECTORATE	MR Z ALAM MR. U B SARMA MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.
23	WITH Crl.Pet./1231/2018	AMITABH RAI SARMA Versus UNION OF INDIA	MR Z KAMAR MR P CHOUDHURY	ASSTT.S.G.I.
24	WITH Crl.Pet./1279/2018	SUBRATO HOJAI Versus THE UNION OF INDIA	MR. P KATAKI MRS R BEGUM	ASSTT.S.G.I.

25	WITH Crl.Pet./1281/2018	DEPOLAL HOJAI Versus THE UNION OF INDIA AND ANR.	MR. B BARMAN	ASSTT.S.G.I.
26	WITH Crl.Pet./1296/2018	ARUP RAI Versus UNION OF INDIA AND ANR.	MR Z KAMAR MR P CHOUDHURY MS B GOSWAMI	ASSTT.S.G.I.
27	WITH Crl.Pet./80/2019	RANBIR SINGH GANDHI AND ANR. Versus UNION OF INDIA AND ANR.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.
28	WITH Crl.Pet./95/2019	REDAUL HUSSAIN KHAN Versus THE UNION OF INDIA AND 2 ORS.	MR. B P BORAH MR Z KAMAR MR P J DUTTA MR R S RONGHANG	ASSTT.S.G.I.
29	WITH Crl.Pet./97/2019	JAYANTA KUMAR GHOSH Versus THE ENFORCEMENT DIRECTORATE	MR. P K GOSWAMI MS. B CHOWDHURY	MRS. A GAYAN
30	WITH Crl.Pet./145/2019	DEBOLAL GARLOSA Versus UNION OF INDIA AND 2 ORS.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.
31	WITH Crl.Pet./176/2019	GITIKA GOSWAMI Versus UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM	ASSTT.S.G.I.
32	WITH Crl.Pet./334/2019	REDAUL HUSSAIN KHAN Versus THE UNION OF INDIA AND ANR.	MR. S U AHMED MR P J DUTTA MR R S RONGHANG MR. BANKIM PRASAD BORAH	MR. S K MEDHI (SC, ED)
ADMISSION				
33	Crl.Rev.P./185/2015 WITH LCR B/O	KSHITISH CH. KARMAKAR Versus DR. ZAHIDUL HUSSAIN and ANR.	MR.R ALI MS.S K HAZARIKA	MR.H R A CHOUDHURYR-1 MR.R A CHOUDHURY(R-1) MR.A ALAM(R-1) PP, ASSAM
34	Crl.Pet./335/2017 WITH LCR 1 FILE	KHARGESWAR RABHA Versus THE STATE OF ASSAM and ANR.	MR.B CHOUDHURY MR.M DAS MR.M CHOUDHURY MR.B D DEKA MR.R B GOHAIN	MR.S K GHOSH(R-2) MS.F AHMED(R-2) PP, ASSAM
35	Crl.Rev.P./261/2018	MUNISH MOTILAL PARIYANI Versus RITISHA MUNISH BARIYANI @ INKY GURBANI	MR. P CHOUDHURY MS. P BORAH MR. S BORTHAKUR	MR. R DUBEY MS. A B KAYASTHA
36	Crl.Pet./586/2018	SRI AMIT GANGWAL AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. P ADHIKARI MR. D WANGDI	MS P KUMARI (R2) PP, ASSAM MR. R P SINGH (R2)
37	Crl.Pet./745/2018 FIXED	UPPER ASSAM PLYWOOD PRODUCTS PVT. LTD. Versus THE STATE OF ASSAM AND ANR.	MR. A SARMA	MR. D DAS (R2) MR S KHOUND (R2) R SARMAH (R2) PP, ASSAM
38	Crl.Pet./964/2018	ABDUL MOTIN @ MOTIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MRS. M A OZAH MR. A L MANDAL	MR. M AHMED (R2) PP, ASSAM
39	Crl.Pet./1009/2018	AZAHAR ALI AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR F K R AHMED MR J UDDIN MR. K I MAZUMDER	MR. S ISLAM (R2, R3) MS. A KAUSHAR (R2, R3) PP, ASSAM

40	Crl.Pet./1045/2018	BISWAJIT SHARMA Versus SMT. ELORA SHARMA	MR. D P BORAH MS. S BORO MR B PAUL	MR. K C DEKA MR. K BHATTACHARJEE MS B TALUKDAR MR. D BANERJEE
41	Crl.Pet./10/2019 FIXED	POOJA PAUL CHOUDHURY Versus ARNAB SAHA	MR. P J SAIKIA MR. M AGARWALLA MR. A K GUPTA MS. R MAHANTA	MR. I A TALUKDAR MR. B HUSSAIN
42	Crl.Pet./77/2019	SEFALI SUTRADHAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. A AHMED	PP, ASSAM

ORDERS

43	Crl.Rev.P./425/2017	MONINDRA KALITA @ MONEN KALITA Versus ANJANA KALITA	MR.R K DUTTA MR.U J SAIKIA MR.P TIMUNG	
44	Crl.Rev.P./474/2017 WITH CRL.REV.P. 478/17(D/O)	MASRAF HUSSAIN SAIKIA Versus RAFIKA KHATUN SAIKIA	MR.M RAHMAN MS. A AHMED MS.S DAS MR.M K SARMAH	
WITH				
45	Crl.Rev.P./475/2017	MAINUL HAQUE SAIKIA Versus RAFIKA KHATUN SAIKIA	MR.M RAHMAN MS. A AHMED MS.S DAS MR.M K SARMAH	
46	Crl.Pet./654/2018	AKHTAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA	MS. A BHATTACHARYYA (R2) MR. B M CHOUDHURY (R2) MR. P KALITA (R2) PP, ASSAM
47	Crl.Pet./751/2018	AKHTAR HUSSAIN Versus ZULFA EABUN SHIRIN AND ANR.	MR. Y S MANNAN MS. N BARUAH MR. T HUSSAIN	
48	Crl.Pet./782/2018	AKHTAR HUSSAIN Versus FARHAN AHMED AND ANR.	MR. Y S MANNAN MS. N BARUAH	MS. A BHATTACHARYYA (R1) MR. P KALITA (R1) MR. B M CHOUDHURY (R1)
49	Crl.Pet./675/2019 B/O	ILIAS UDDIN AHMED AND ANR. Versus THE STATE OF ASSAM	MR. H A AHMED MS. M DAS	PP, ASSAM
50	I.A.(Crl.)/705/2019 in Crl.Rev.P./7501/2019	REFILLSTAR PAKEYNTEIN Versus SMTI JAYA ARORA	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	
WITH				
	Crl.Rev.P./7501/2019 (Filing Number)	REFILLSTAR PAKEYNTEIN Versus JAYA ARORA		

HEARING

51	Crl.Rev.P./224/2015 WITH LCR B/O	M/S DUTTA ELECTRICALS and ANR. Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
WITH				
	Crl.M.C./294/2015 in Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	
WITH				
	I.A.(Crl.)/539/2016 in Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR. Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA

WITH
I.A.(CrI.)/337/2018
in CrI.Rev.P./224/2015

M/S DUTTA ELECTRICALS AND ANR

Versus

M/S ASSAM SUPPLY SYNDICATE

BHUPEN KALITA

Versus

THE STATE OF ASSAM AND ANR

MRS J M KONWAR

MR. R KALITA

MR. R SALOI

MR.T J MAHANTA

MR.B BORA

MR.A BARUA

MRP GOGOI

MR.D MAHANTA

MR.A M BORA

MR.D K BAIDYA

MR.C CHOUDHURY

MR.D GOGOI

MR. K BHATTACHARJEE

MR.K BORUAHR-2
PP, ASSAM

MR G Z AHMED

MR. P P DEKA

PP, ASSAM

52 CrI.Pet./84/2016
FIXED

53 CrI.Pet./924/2017

HABIBUR RAHMAN

Versus

THE STATE OF ASSAM and ANR

MR.A M BORA

MR.D K BAIDYA

MR.C CHOUDHURY

MR.D GOGOI

MR G Z AHMED

MR. P P DEKA

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/09/2019

1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MRS A BUJARBARUAH	02-09-2019	To	02-09-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,2nd September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 16

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2460/2019	MD AINAL HAQUE Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
2	Bail Appln./2507/2019	BIPUL KONWAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. J C GOGOI MR. K KALITA MR. N GOGOI	PP, ASSAM
3	Bail Appln./2508/2019	SAJARUL ISLAM Versus THE STATE OF ASSAM	MR. A SAHAD	PP, ASSAM
4	Bail Appln./2509/2019	RAHIM ALI @ BHOKTO Versus THE STATE OF ASSAM	MR I RAFIQUE MS. M DEKA	PP, ASSAM
5	Bail Appln./2510/2019	KAMAL UDDIN Versus THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	PP, ASSAM
6	Bail Appln./2511/2019	RANJAN PEGU Versus THE STATE OF ASSAM	MS. M DAS	PP, ASSAM
7	Bail Appln./2512/2019	MRIDUL DAS Versus THE STATE OF ASSAM	MR A V SINGH MR P R BORA MR W R MEDHI	PP, ASSAM
8	Bail Appln./2513/2019	JAHANGIR ALI AND ANR. Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
9	Bail Appln./2515/2019	PINAKI NANDI Versus THE STATE OF ASSAM	DR. B N GOGOI MR N BARUAH	PP, ASSAM
10	Bail Appln./2516/2019	SAHJAHAN ALI AND ANR. Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MS G PARMAWI	PP, ASSAM
11	Bail Appln./2517/2019	ABDUL RAHIM Versus THE STATE OF ASSAM	MR. S H RAHMAN MR. D A KAIYUM	PP, ASSAM
12	Bail Appln./2518/2019	MD. MANSUR ALI @ MD. MANSUR AHMED Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM
13	Bail Appln./2519/2019	MADAN ALI AND ANR. Versus THE STATE OF ASSAM	MR M CHOUDHURY MR M MONDAL	PP, ASSAM

14	Bail Appln./2520/2019	ABDUL ROUF Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN F RAHMAN	PP, ASSAM
15	Bail Appln./2521/2019	RAJIFUR RAHMAN Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
16	Bail Appln./2522/2019	MADAN MOHAN DEURI BHARALI Versus THE STATE OF ASSAM	MR. B TALUKDAR	PP, ASSAM
17	Bail Appln./2523/2019	ANJU BEGUM @ ANJUWARA Versus THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM
18	Bail Appln./2524/2019	SANTOSH KUMAR SINGH Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
19	Bail Appln./2525/2019	SURJA BHANU AND ANR. Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
20	Bail Appln./2526/2019 B/O	MITHU CHANDA Versus THE STATE OF ASSAM	MR. S MITRA MS. M DEY	PP, ASSAM
MOTION				
21	AB/2735/2019 FIXED	INTAZUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM
22	AB/2518/2019	FOIJUL HOQUE AND 3 ORS. Versus THE STATE OF ASSAM	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM
23	AB/2830/2019	KRISHNA PRASAD SINHA @ KERKER AND 2 ORS. Versus THE STATE OF ASSAM	MR. R P SARMAH MRS. R DEVI MR. A R TAHBILDAR	PP, ASSAM
24	AB/2831/2019	BHABANI DOLEY AND 8 ORS. Versus THE STATE OF ASSAM	MS. S G BARUAH	PP, ASSAM
25	AB/2832/2019	SMT. POMPI DAS Versus THE STATE OF ASSAM	MR B CHANDA MS I DUTTA	ADDL PP,ASSAM
26	AB/2833/2019	CHIRA KR. DOLEY AND 2 ORS. Versus THE STATE OF ASSAM	MR. B HALDAR MR. S BARMAN	PP, ASSAM
27	AB/2834/2019	DEWRI TIMUNG @ DHARMESWAR TIMUNG AND 7 ORS. Versus THE STATE OF ASSAM	MR B CHANDA MS I DUTTA	PP, ASSAM
28	AB/2835/2019	ANANTA KUMAR BORA Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA	PP, ASSAM
29	AB/2836/2019	MD. SOMSER ALI Versus THE STATE OF ASSAM	MR. A A R KARIM MR J HUSSAIN	PP, ASSAM
30	AB/2837/2019	MIRZA IMRAN HUSSAIN @ MD. IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A H MONDAL	PP, ASSAM
31	AB/2838/2019	RAHIM SK @ RAHIM ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
32	AB/2840/2019	DAMBARU BORAH Versus THE STATE OF ASSAM	MR. K SARMA MR. D DAS MR. B J TALUKDAR	PP, ASSAM
33	AB/2841/2019	MD. INTAZUL HAQUE Versus THE STATE OF ASSAM	MS G DEKA	PP, ASSAM

34	AB/2842/2019	SIBAN DAS Versus THE STATE OF ASSAM	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
35	AB/2843/2019	PRADIP DUTTA AND ANR. Versus THE STATE OF ASSAM	MS P CHAKRABORTY MS. K KHAN MS A DAS	PP, ASSAM
36	AB/2844/2019	UMESH RAY Versus THE STATE OF ASSAM	MR B M DEKA MS. R BORA	PP, ASSAM
37	AB/2845/2019	NAYAN KALITA Versus THE STATE OF ASSAM	MR. B BORA MR P S RAJA	PP, ASSAM
38	AB/2846/2019	ABDUL AWAL Versus THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
39	AB/2847/2019	CHANDRA KANTA DUTTA AND ANR. Versus THE STATE OF ASSAM	MR. L MOHAN MR P GOGOI	PP, ASSAM
40	AB/2848/2019	KAMAL ALI Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR R ISLAM MR S KHAN	PP, ASSAM
41	AB/2849/2019	HASSAN AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MR. A AHMED MRS. S ISLAM	PP, ASSAM
42	AB/2850/2019	MD. ROFIQUL ISLAM @ RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
43	AB/2851/2019	UMMAY SALMA AND 2 ORS. Versus THE STATE OF ASSAM	MR. N HOQUE MR. L RAHMAN	PP, ASSAM
44	AB/2852/2019	MD. MOINUDDIN AND 6 ORS. Versus THE STATE OF ASSAM	MR S K SARKAR MS. S DAS	PP, ASSAM
45	AB/2855/2019	MD. HANIFUR RAHMAN Versus THE STATE OF ASSAM	MS M HAZARIKA	PP, ASSAM
46	AB/2856/2019	ABDUL HAMID Versus THE STATE OF ASSAM	MR S HOQUE MR J RAHMAN	PP, ASSAM
47	AB/2857/2019	TAZUDDIN BHUYAN AND 2 ORS. Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
48	AB/2858/2019	HITESH SAHARIA Versus THE STATE OF ASSAM	MR. A SATTAR MR Z MUKIT	PP, ASSAM
49	AB/2859/2019	AKHIRUL ISLAM @ AKHIRUL Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR A RAHMAN	PP, ASSAM
50	AB/2860/2019	SANJAY KUMAR CHAUDHURY AND 4 ORS. Versus THE STATE OF ASSAM	MR S Z AHMED MS. M AHMED	PP, ASSAM
51	AB/2861/2019 B/O	NOZOOM REHMAN HAZARIKA Versus THE STATE OF ASSAM	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
52	Bail Appln./1985/2019 FIXED	SUDARSHAN GOALA Versus THE STATE OF ASSAM	MR. S C BISWAS MS. S F MAITAI MR. P S BISWAS MS D CHOWDHURY	PP, ASSAM
53	Bail Appln./2136/2019 FIXED	MD. JIAUR RAHMAN Versus THE STATE OF ASSAM	MS. S K NARGIS MS N DAS MS. A MESEN	SC, EXCISE DEPTT.

54	Bail Appln./2301/2019 FIXED	MD. MAJIBUL HOQUE Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED	PP, ASSAM
55	Bail Appln./2302/2019 FIXED	RAJIB PRASAD GUPTA Versus THE STATE OF ASSAM	MR. C S RAY MS. D SHARMA MR. S SENGUPTA MS. P BORGHAIN	PP, ASSAM
56	Bail Appln./2326/2019 FIXED	AZIDUL ISLAM @ MD. AZIJUL ISLAM Versus THE STATE OF ASSAM	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
57	Bail Appln./2339/2019 FIXED	DEBAJIT SARMA @ DEBAJIT SHARMA Versus THE STATE OF ASSAM	J U AHMED MR S R NAWAZ	PP, ASSAM
58	Bail Appln./2356/2019 FIXED	GUNIN CHETIA Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
59	Bail Appln./2370/2019 FIXED	MUZAMMEL HAQUE AND ANR. Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR. M K HASAN	PP, ASSAM
60	Bail Appln./2380/2019 FIXED	MD. SANFUL ALI Versus THE STATE OF ASSAM	MD E AHMED MS R RABHA	PP, ASSAM
61	Bail Appln./2387/2019 FIXED	MD. SANFUL ALI Versus THE STATE OF ASSAM	MD E AHMED MS R RABHA	PP, ASSAM
62	Bail Appln./2389/2019 B/O	NABIBAR KHAN Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR. K U AHMED	PP, ASSAM
63	Bail Appln./2398/2019 FIXED	DIGANTA RABHA Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
64	Bail Appln./2399/2019 B/O	UCHENNA GIDEON Versus THE STATE OF ASSAM	MR. M RAHMAN MR. S K SAIKIA	PP, ASSAM
65	Bail Appln./2427/2019 FIXED	RUPSAN ALI Versus THE STATE OF ASSAM	MR. A K AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
66	AB/3314/2018 FIXED	INDRAJIT SARKAR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MRS. R RONGMEI MS. K L R YANTHAN	PP, ASSAM
67	AB/3487/2018 FIXED	PAWAN BADHWAR Versus THE STATE OF ASSAM	MR. M J BARUAH MS. P BARMAN	PP, ASSAM
68	AB/3911/2018 FIXED	FATEMA BIBI @ FATE BIBI Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
69	AB/515/2019 FIXED	LABA KANTA SAHARIA Versus THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	PP, ASSAM
70	AB/788/2019 FIXED	AKADESH ALI SHEIKH Versus THE STATE OF ASSAM	MR P K DAS	PP, ASSAM
71	AB/1012/2019 FIXED	MD. AJIDULLAH AHMED Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI	PP, ASSAM
72	AB/1221/2019 FIXED	TILAK KURI @ PAPU KURI Versus THE STATE OF ASSAM	MR. L GOGOI MR. R BARUAH	PP, ASSAM
73	AB/1364/2019 FIXED	RAJIB ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM	PP, ASSAM

74	AB/1385/2019 FIXED	RUP RAY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A T SARKAR	PP, ASSAM
75	AB/1456/2019 FIXED	CHITUL DAS @ CHITUL KUMAR DAS Versus THE STATE OF ASSAM	MS C R RABHA MR. A B SIDDIQUE	PP, ASSAM
76	AB/1500/2019 FIXED	PRODIP NAMASUDRA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
77	AB/1577/2019 FIXED	BIREN CHAKRABORTY Versus THE STATE OF ASSAM	MR G SARMA MR. K K KALITA	PP, ASSAM
78	AB/1602/2019 FIXED	RANJU DAS Versus THE STATE OF ASSAM	MR. N AHMED MD S I AHMED MR. S DAS	PP, ASSAM
79	AB/1619/2019 FIXED	ASWINI KR. DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. R K BORAH MR. P K BORAH	PP, ASSAM
80	AB/1638/2019 FIXED	SMTI. SIBANI DAS AND ANR. Versus THE STATE OF ASSAM	MR. S B SARMA	PP, ASSAM
81	AB/1886/2019 FIXED	AMAL KANTI SUKLABAIDYA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MS L RAHMAN	PP, ASSAM
82	AB/1948/2019	BIMAN SAIKIA Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	PP, ASSAM
83	AB/1974/2019 FIXED	BAKUL KRISHNA GOSWAMI Versus THE STATE OF ASSAM	MR. J HANDIQUE	PP, ASSAM
84	AB/2005/2019 FIXED	AFSAR ALI MANDAL AND ANR. Versus THE STATE OF ASSAM	MR. S DAS MRS. R T DAS MR. N BORUAH MR K DAS	PP, ASSAM
85	AB/2011/2019 FIXED	SHOHAR ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
86	AB/2130/2019 FIXED	MD. KHADEM ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
87	AB/2299/2019 FIXED	JANABUL ISLAM Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. S S ZIA	PP, ASSAM
88	AB/2321/2019 FIXED	ZAHANGIR ALOM Versus THE STATE OF ASSAM	MD R ALI MR. A M KHAN	PP, ASSAM
89	AB/2363/2019 FIXED	KUSHA RAM SAIKIA Versus THE STATE OF ASSAM	MR. M BISWAS MS H KONWAR	PP, ASSAM
90	AB/2397/2019 FIXED	ABU BAKKAR SIDDIQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR. M ALI	PP, ASSAM
91	AB/2425/2019 FIXED	BIMAL DAS AND ANR. Versus THE STATE OF ASSAM	MR. S M MOLLAH MS. B SINGHA	PP, ASSAM
92	AB/2444/2019 FIXED	MD. ANOWAR HUSSAIN @ ANUWAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI	PP, ASSAM

93	AB/2489/2019 FIXED	NIRUPAMA BAROOAH Versus THE STATE OF ASSAM	MR R CHAKRAVORTY MR. M CHALIHA MS. P KATAKI	PP, ASSAM
94	AB/2509/2019 FIXED	GOVIND KUMAR PANJIYAR Versus THE STATE OF ASSAM	MD S ALI MR. N DUBEY MR B DAS MR D J ADHIKARY	PP, ASSAM
95	AB/2510/2019 FIXED	ASMAT ALI AND ANR. Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR S AHMED	PP, ASSAM
96	AB/2516/2019 FIXED	AMARJYOTI SARMA Versus THE STATE OF ASSAM	MR. H C SARMA MR. R CHOUDHURY MD. K ALI	PP, ASSAM
97	AB/2526/2019 FIXED	MRINAL DAS Versus THE STATE OF ASSAM	MR. B GOGOI MR P NAYAK	PP, ASSAM
98	AB/2528/2019 FIXED	RITU DAS Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
99	AB/2747/2019 FIXED	SOFIQL HAQUE AND ANR. Versus THE STATE OF ASSAM	MR. P BORA MR. A CHETIA	PP, ASSAM
100	AB/2754/2019 FIXED	JUGAL CHANDRA GOGOI AND ANR. Versus THE STATE OF ASSAM	MR. J AHMED MR. A BHATTACHARYA MR. P A AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MRS A BUJARBARUAH	02-09-2019	To	02-09-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,2nd September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 17

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL
BENCH - I) ALONG THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/118/2019	LALBABU SAH Versus PRADIP BHATTACHARJEE AND 2 ORS	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	
ADMISSION				
2	CRP/47/2019 FIXED	ABDUL RAZZAK Versus ABDUL HAQUE AND 3 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR. V ACHUMI MR MONZUR K CHOUDHURY	MR. A U CHOUDHURY MR. A U CHOUDHURY MR A ISLAM MR. S ISLAM MS. A KAUSHAR MS. A KAUSHAR
3	CRP/56/2019 FIXED	SUMAN DEVI SURANA Versus VINOD KUMAR BHARUKA AND 2 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S KATAKEY	MR S S SHARMA
BAIL HEARING (BA)				
4	Bail Appln./2344/2019 FIXED	ABUL KALAM AZAD Versus THE STATE OF ASSAM	DR. B N GOGOI MR N BARUAH MR. B HAZARIKA	PP, ASSAM
5	Bail Appln./2442/2019 FIXED	MD. MAJNU SEKH Versus THE STATE OF ASSAM	MR. K K DEKA MR. R SARMA	PP, ASSAM
BAIL HEARING				
6	AB/2682/2019 FIXED	REBA CHETIA Versus THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
7	RSA/236/2018	MD ABU BAKKAR SIDDIQUE AND ANR Versus MD ABDUL KADIR	MS. A BEGUM MR. S N TAMULI	
8	RSA/132/2019	SMTI. PAHESWARI NATH @ DEVI AND 3 ORS. Versus SRI DIPAK NATH AND 11 ORS.	MR G J SAIKIA MR. K R BOROOAH	

9	RSA/139/2019 CAVT. NO.0519/2019 CAVT. 519/2019, B/O	SRI SHYAM SUNDAR BHATTAR Versus SRI JYOTIRMOY DEY	MR G N SAHEWALLA MD ASLAM MS. B SARMA MR. P DEKA MS. S KATAKEY MS. S. TODI	MR S ALI MR. R BARUAH MR. A IKBAL FOR CAVEATOR
	WITH I.A.(Civil)/2178/2019 in RSA/139/2019	SRI SHYAM SUNDAR BHATTAR Versus SRI JYOTIRMOY DEY	MR G N SAHEWALLA MD ASLAM MS. B SARMA MR. P DEKA MS. S KATAKEY MS. S. TODI	S ALI MR. R BARUAH MR. A IKBAL MRS. M NATH FOR CAVEATOR
10	RSA/161/2019	MD ABDUL KADIR BARBHUIYA Versus SRI JATINDRA MOHAN DAS AND 11 ORS	MR. I ALAM MR. T SK	MR. S D PURKAYASTHA(R-1,3(a) to 3(e) & 4)
	WITH I.A.(Civil)/2593/2019 in RSA/161/2019	MD ABDUL KADIR BARBHUIYA Versus SRI JATINDRA MOHAN DAS AND 11 ORS	MR. I ALAM MR. T SK	MR. S D PURKAYASTHA(R-1,3(a) to 3(e) & 4)
<u>ORDERS</u>				
11	RFA/43/2010 WITH LCR	HINDUSTAN PAPER CORP. LTD. Versus ECE INDUSTRIES LTD. and ORS	MS.M HAZARIKA MR.M SARMA	
12	RSA/126/2013	PABAN BARUAH and 4 ORS Versus AMIYA DEVI and ORS	MSG KALITA MS.M GOGOI MR.A THAKUR	
13	MC/138/2017 IN RFA 24/2013(D/O), LCR 2 FILES in RFA/24/2013	SMT. NANDITA ACHARJEE, Versus ARUP CHOWDHURY	MS F AHMED S K GHOSH	
14	RSA/320/2017	SRI DEBO KUMAR SHARMA and 4 ORS Versus ON THE DEATH OF ABDUL HASHEM SK HIS LEGAL HEIRS MD NUR ISLAM AHMED and 8 ORS	MR.A C SARMA MR.A K DUTTA MR D C NATH MR.G BHARADWAJ	MR. M U MAHMUD MD. M U AHMED (R2,3,4,7,8) MR. S ISLAM (R2,3,4,7,8) MR. M ALI (R2,3,4,7,8) MS K GOGOI MS F N ZAMAN
15	I.A.(Civil)/3350/2017 in CRP/305842/2017	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus MUSSTT AFIA BEGUM and ANR.	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.J JOHN MS.J TALUKDAR	MR.S NATH(R-2) MR.G J SHARMAR-2
	WITH CRP/305842/2017 (Filing Number)	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus AFIA BEGUM AND ANR		
16	I.A.(Civil)/3596/2017 in CRP/305844/2017	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus MD. KHAIRUL ZAMEN and ANR.	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.J JOHN MS.J TALUKDAR	
	WITH CRP/305844/2017 (Filing Number)	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus KHAIRUL ZAMEN AND ANR	MS.L SHARMA MR.K K BHATTA	
17	RSA/6/2018	RUHANA BEGUM @HAWARUNNESSA Versus ABDUS SALAM	MR. M H RAJBARBHUIYAN MR. W RAHMAN MS. S RASUL MS. R CHETRI	MR. S K GHOSH MS F AHMED
	WITH RSA/198/2018	RUHANA BEGUM @ HAWARUNNESSA and 2 ORS Versus ABDUS SALAM and 13 ORS	MR. W RAHMAN MS. S RASUL M.H RAJBHUYAN MS. R CHETRI	MR. S K GHOSH MS F AHMED

19	RSA/305/2018	SOCIETY FOR UTPAL ANAND EDUCATION TRUST Versus SMT URMILA KATHAR AND 4 ORS	MR. A C SARMA MR. B DEORI MR. B HALDAR MR G BHARADWAJ	
20	I.A.(Civil)/1417/2018 WITH MAC.APP. 98/12 & 92/13 (BOTH D/O), B/O in Review.Pet./52/2018 WITH Review.Pet./52/2018 WITH I.A.(Civil)/1086/2019 in Review.Pet./52/2018	THE UNITED INDIA INSURANCE CO. LTD. Versus SMTI PURNIMA ROY AND 2 ORS, THE UNITED INDIA INSURANCE CO. LTD. Versus SMTI PURNIMA ROY AND 2 ORS, PURNIMA ROY AND ANR Versus UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MR. J SARMAH	
21	I.A.(Civil)/2279/2018 in CRP/309/2015 WITH CRP/309/2015	SMT. SAVITRI DEVI CHAMARIA and 3 ORS Versus TEJPAL KHANDIWAL TEJPAL KHANDLWAL Versus SMT. SAVITRI DEVI CHAMARIA and 9 ORS	MR.M KALITA MR.S BANIK MR.H GUPTA	MR.S BANIK MR H GUPTA MR.M KALITAR-1 to 8 MR.P THAKURIA(R-1 to 8) MRB SARKAR(R-1 to 8)
22	I.A.(Civil)/3703/2018 in RSA/237/2017 WITH RSA/237/2017	SRI BISWAJIT DUTTA Versus ON THE DEATH OF LATE LENGRU RAJGORH HIS LEGAL HEIRS SMTI JAMUNA RAJGORH(PRAJA) and 4 ORS SRI BISWAJIT DUTTA Versus SRI LENGRU RAJGORH and 3 ORS	MR. D MOZUMDER MR. S BISWAS MS. J KAKOTI MR. D MAZUMDAR MS.J KAKOTI MR. S BISWAS	MR. A K BORA MR. G C PHUKAN MR.A K BORA(R- 2-4) MR.G C PHUKAN(R- 2-4) MR. B CHAKRAVARTY (R2-R4) MR. U DAS (R2-R4)
23	I.A.(Civil)/3876/2018 in RSA/218/2014 WITH RSA/218/2014	NONI GOPAL DAS AND 6 ORS Versus SRI JOGEN CH. DEKA JOGEN CH. DEKA Versus NONI GOPAL DAS and 7 ORS,	MR. SHEELADITYA MR.B HUSSAIN MR.P B MAZUMDER MS.H CHOUDHURY MR.K M BRAHMA	MR. B HUSSAIN MR.SHEELADITYA MR.D BARUAH
24	RSA/76/2019 WITH I.A.(Civil)/1210/2019 in RSA/76/2019	MD. HASIM UDDIN MAZUMDER @ RANJU AND ANR Versus MD. ABDUL JALIL BARBHUIYA AND 14 ORS. MD. HASIM UDDIN MAZUMDER @ RANJU AND ANR Versus MD. ABDUL JALIL BARBHUIYA AND 14 ORS.	MR H DAS MR. JUNM LASKAR MS. A AHMED MR H DAS MR. JUNM LASKAR MS. A AHMED	
25	RSA/90/2019	SRI KALA MIA AND ANR Versus SRI ALTAF HUSSAIN	MR. B C DAS MR D N BHATTACHARYYA	
26	RSA/115/2019 WITH I.A.(Civil)/1975/2019 in RSA/115/2019	ANAM UDDIN LASKAR Versus ON THE DEATH OF SHIRAJ UDDIN, HIS LEGAL HEIRS REPRESENTING ANAM UDDIN LASKAR Versus ON THE DEATH OF SHIRAJ UDDIN, HIS LEGAL HEIRS REPRESENTING	MR H R A CHOUDHURY MS. R CHOUDHURY MR H R A CHOUDHURY MS. R CHOUDHURY	MR. I ALAM MR. T SK MS. R R BORAH

27	I.A.(Civil)/1537/2019 IN RSA 61/2018(D/O) in RSA/61/2018	MUSST BUDHIMA and 9 ORS Versus MD HABIBUR RAHMAN and 8 ORS	MD. S HUDA MR. N HOQUE MD. ARIF	
28	I.A.(Civil)/1674/2019 in RSA/164/2017 WITH RSA/164/2017	SRI SWADESH CHANDRA DAS Versus SMTI SHUSHILA BISWAS and 9 ORS SRI SWADESH CHANDRA DAS Versus SMTI SHUSHILA BISWAS and 9 ORS	MR. S NATH MR. S N D NATH MR.S NATH MR.S N DEV NATH	MR J I BARBHUIYA F BEGUM MR. R ALI MR.J I BORBHUIYA(R- 1,2&3) MRS.F BEGUM(R- 1,2&3) MR.L MOHANR- 1,2and3 MR.R ALI(R- 1,2&3)
29	I.A.(Civil)/1892/2019 in RSA/112/2013 WITH RSA/112/2013	BUDHRAJ YADAV Versus SMTI LAXMI RANI YADAV AND 5 ORS, LAXMI RANI YADAV and 5 ORS. Versus BUDHRAJ YADAV and ANR.	MR S DEY MR.N DHAR MR.S CHAKRABORTY	MR. N DHAR MS. S DASGUPTA MR.B R DEYR-1 MR.S DEY(R-1)
30	I.A.(Civil)/2317/2019 FIXED in CRP/9154/2019 WITH CRP/9154/2019 (Filing Number)	RAM BALAK RAI Versus ON DEATH OF PLAINTIFF NARENDRA NATH SHARMA HIS LEGAL HEIRS RAM BALAK RAI Versus ON DEATH OF PLAINTIFF NARENDRA NATH SHARMA HIS LEGAL HEIRS- NIPA SHARMA AND 2 ORS. (F)	MR G P BHOWMIK MR. P K SARMA MS. B BHUYAN	
HEARING				
31	RSA/122/2007 WITH LCR	ON THE DEATH OF PURNAKANTA KONWAR, HIS LEGAL HEIRS, MRS. UMA KONWAR AND ORS. Versus ON THE DEATH OF BISHWANATH AGARWALLA, HIS LEGAL HEIRS, SMTI. GEETA DEVI AGARWALLA and ORS.	N C DAS M BORAH R PHUKAN S BORA	MR. S DUTTA MS. N MODI D BARUA S DUTTA MR. C SHARMA
32	RSA/5/2009 WITH LCR	DIMBESWAR NATH and ORS. Versus DADHIRAM NATH	MR.S K JAIN MRB PUSHILAL MR.P MAHANTA MR.T C KHATRI	MR.S SAHU

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
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